



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)/1286/2016	SHRI TALUT TAMUK and ANR. Versus THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR.P J SAIKIA MR.R S MISHRA MR.R SAIKIA	MS.SOMILA R- 5-8 MR.S K DEORI(R- 5-8) GA, AP MR A APANG(R- 5-8)
2	WA/248/2024	THE UNION OF INDIA AND ORS. Versus MANUJ PAIT AND 152 ORS.	MR. H GUPTA	GA, ASSAM MR J C GAUR (r-1,6,20, 21,55,66,68,72,89,93,117, 140,142,144) MR. N DAS, GA, ASSAM (R- 151,152,153) MR D SAIKIA (r-1,6,20, 21,55,66,68,72,89,93,117, 140,142,144)
3	WA/362/2024	DR JADAB CHANDRA KUMAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. S K DEKA MR. D J DAS A GAUTAM N GAUTAM ARUNABH SARMA	SC, HEALTH
	WITH I.A.(Civil)/3180/2024 in WA/362/2024	DR JADAB CHANDRA KUMAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. S K DEKA MR. D J DAS A GAUTAM N GAUTAM ARUNABH SARMA	SC, HEALTH
4	I.A.(Civil)/383/2025 in WA/1327/2025	MONOJ DAS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MISS. R R KAKATI N GAUTAM MR. TANUZ KASHYAP	GA, ASSAM SC, FINANCE DEPTT.
	WITH WA/1327/2025 (Filing Number)	MONOJ DAS Versus THE STATE OF ASSAM AND ORS		
- FOR FRESH ADMISSION WITH STAY/BAIL -				
5	WA/330/2024	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI. NIZARA GOSWAMI	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H J TAMULI MR D KALITA

6	WA/434/2024	THE UNION OF INDIA AND 2 ORS. Versus SH. ZUITHANGA AND 17 ORS.	SUBHASH CHANDRA KEYAL	MR. P D NAIR(R-1 TO 12) MR G ALAM (R-1 TO 12) MR. H ROHMAN(R-1 TO 12) GA, MIZORAM SC, SEC. EDU.
7	WP(C)/2672/2024	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	
8	WP(C)/5280/2024	NABAJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR M RANA MD M HOQUE	SC, APSC MR. D J DAS (R-4) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
9	WP(C)/6288/2024	AMITA BHUWALKA Versus UNION OF INDIA AND 4 ORS.	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
10	WA/13/2025	SURENDRA NATH DIHINGIA Versus THE STATE OF ASSAM AND 7 ORS	MR. B PURKAYASTHA MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, APDCL
11	WA/42/2025 CAVT. NO.008120/25,N	SUNIL DAS AND ANR Versus UNION OF INDIA AND ORS	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	GA, ASSAM MR. M K DAS DY.S.G.I. FOR CAVEATOR
12	WP(C)/364/2025	UNION OF INDIA AND 3 ORS Versus NO 4357770H EX SEP HELKHO PAU, - FOR FRESH ADMISSION WITHOUT STAY/BAIL -	MRS. A GAYAN	
13	PIL/10/2025	SRI JAGADISH BHUYAN Versus THE UNION OF INDIA AND 7 ORS	MR S BORTHAKUR MR. V RAJKHOWA MS. E C VAIPHEI MR A.J.SARMA	SC, MINES AND MINERALS GOVT OF ASSAM GA, ASSAM DY.S.G.I. SC, FOREST
14	WP(C)/760/2025	PINKU BAISHYA Versus UNION BANK OF INDIA, - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -	MR. A K SHARMA	SC, UBI
15	PIL/30/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGH PETITIONER IN PERSON	GA, ASSAM MR D DEKA(R-2) SC, GHC
16	WA/302/2024 B/O	DHRUBAJYOTI SAIKIA Versus SIMANTA GOGOI AND 4 ORS	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	GA, ASSAM MR G PEGU(R-1) MR B KAUSHIK (R-1) MR. S HAZARIKA(R-1) MS. M K SHARMA(R-1) SC, EXCISE DEPTT.
17	WP(C)/2258/2024	UNION OF INDIA AND 3 ORS. Versus SMT ZANGHRING ANAL - ADMISSION WITH NOTICE SERVED - REPLY FILED -	MR UJJAL KUMAR GOSWAMI	
18	PIL/31/2024	ANANTA SMITH AND 2 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR. R DUBEY (R-9,11) MR. B D DEKA (R-12) MS. A B KAYASTHA (R-9,11) MR. A N I HUSSAIN (R-9,11) MR. M DAS (R-12) N R SURANA (R13) N R SURANA (R13) MR A BHATRA (R-12) SC, REVENUE
19	PIL/44/2024	KAILEN DAOLAGUPU AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS (F)	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	GA, ASSAM DY.S.G.I.

HEARING

20	PIL/29/2020 FIXED , PERSONAL APPEARANCE AT 10:30 A.M	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM (R-13 & 14) ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
	WITH I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	WITH I.A.(Civil)/665/2021 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
	WITH I.A.(Civil)/143/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/161/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/465/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/1418/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/1087/2023 in PIL/29/2020	COAL INDIA LIMITED Versus MRINMOY KHATANIAR AND 9 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	ASSTT.S.G.I. SC, FOREST MR. D K DAS
21	PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
22	WITH PIL/36/2020	BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)

23 WITH
PIL/45/2020

BIBEK DAS AND ANR
Versus
THE UNION OF INDIA AND 7 ORS

MS. D GHOSH
MS. N DEKA
MR SAURADEEP DEY

ASSTT.S.G.I.
MR. S K DUTTA
(INTERVENER)
SC, FOREST
SC, COAL INDIA

24 WITH
PIL/39/2022

MRINMOY KHATANIAR AND ANR
Versus
THE UNION OF INDIA AND 11 ORS

MR D K DAS
MR. R K AGARWALA
MRS. R S CHOWDHURY
MR H BETALA
MR C KUMAR

GA, ASSAM
ASSTT.S.G.I.
SC, COAL INDIA
SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR B SARMAH	11-02-2025	To	14-02-2025
15)	MR. R SARMAH	07-02-2025	To	20-02-2025
16)	MR K AGARWAL	10-02-2025	To	04-03-2025
17)	MR. K AGARWAL	10-02-2025	To	04-03-2025
18)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
19)	MR. N ALAM	10-02-2025	To	14-02-2025
20)	MR. R C PAUL	10-02-2025	To	15-02-2025
21)	MR. D K JAIN	12-02-2025	To	20-02-2025
22)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
24)	MR I HASSAN	11-02-2025	To	14-02-2025
25)	MS. B BHUYAN	14-02-2025	To	19-02-2025
26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	AB/228/2025	MATIAR RAHMAN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
2	Bail Appln./243/2025	SRI JIBAN BISWAS Versus THE STATE OF ASSAM	MR. M ALI MD. ANARUL ISLAM	PP, ASSAM
3	Bail Appln./246/2025	MD AZAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
4	Bail Appln./359/2025	NUR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
5	Bail Appln./369/2025	SHAHIL AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
6	Bail Appln./372/2025	MANDIT SAIKIA Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	PP, ASSAM
7	Bail Appln./373/2025	BIKASH DAS ALIAS BINAS DAS Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	PP, ASSAM
8	Bail Appln./376/2025	MD MOHI UDDIN AHMED @ MD MAHI UDDIN AHMED @ MOIN UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM
9	Bail Appln./378/2025	GAUTAM NAMASUDRA Versus THE STATE OF ASSAM	MR S DAS MR P J DAS	PP, ASSAM
MOTION				
10	W.P.(CrI.)/39/2024 B/O	ASSAM RIFLES Versus STATE OF ASSAM AND ANR	MR. B DEKA	PP, ASSAM

11	AB/33/2025	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM
12	AB/181/2025	ABU WAHID @ HIRA Versus THE STATE OF ASSAM	MR A HUSSAIN MR ROBIUL HOQUE	PP, ASSAM
13	AB/315/2025	SAHABUDDIN ALI AND 18 OTHERS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
14	AB/316/2025	MOFIJUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
15	AB/318/2025	BABUL ALI Versus THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH MR M RAHMAN S AHMED	PP, ASSAM
16	AB/321/2025	RAJESH BASFOR AND 7 ORS. Versus THE STATE OF ASSAM	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./2032/2024 WITH OFFICE NOTE	AMIT GOPE AND ANR Versus THE UNION OF INDIA	MR H R CHOUDHURY (P1) S. TALUKDAR (P1) A S PRODHANI (P1)	SC, NCB
18	Bail Appln./2731/2024 FIXED	SMTI. RIBIKA DAIMARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
19	Bail Appln./2895/2024 WITH CASE RECORD(SCANNED COPY)	UTPOLA BOSE Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
20	Bail Appln./3823/2024 FIXED	MD ARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
21	Bail Appln./85/2025 WITH CASE RECORD(SCANNED COPY)	ALTAB HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
22	Bail Appln./121/2025	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. R ALI U U KHAN	MR S PAUL (R-2) PP, ASSAM
23	Bail Appln./123/2025 WITH CASE RECORD(SCANNED COPY)	MD NUR HOSSAIN Versus THE STATE OF ASSAM AND ANR	MR S DAS MR. B CHOWDHURY	M. HOSSAIN (R-2) PP, ASSAM
24	Bail Appln./156/2025 WITH CASE RECORD(SCANNED COPY)	ATUL GOYAL Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
25	Bail Appln./180/2025	SRI SUBHASH PATHAK CHETRY Versus THE STATE OF ASSAM AND ANR	MR. M K DAS C SAIKIA S J DUTTA	PP, ASSAM
26	Bail Appln./182/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI AMIT TOSSA Versus THE STATE OF ASSAM AND ANR	MR H P GUWALA MR. A BORO	PP, ASSAM
27	Bail Appln./193/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI DILIP DUTTA Versus THE STATE OF ASSAM AND ANR	MR. U J SAIKIA	PP, ASSAM
28	Bail Appln./203/2025	SRI ASURUDDIN MONDAL @ ASIR UDDIN MONDAL Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MR M HOQUE MR S RAHMAN	PP, ASSAM
BAIL HEARING				
29	AB/2494/2024	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
30	AB/2818/2024 FIXED	MOHIR UDDIN ALI AND ANR. Versus THE STATE OF ASSAM	MR S H MAHMUD MR. R ISLAM MR S ISLAM	PP, ASSAM

31	AB/3001/2024 FIXED	UKIL MILI AND 20 OTHER Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
32	AB/3087/2024	KUDDUS ALI @ AHMED Versus THE STATE OF ASSAM AND ANR	MR. K K DEKA MS D RABHA	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
33	AB/3236/2024 WITH OFFICE NOTE, FIXED	MIR HUSSAIN Versus THE STATE OF ASSAM	Yousuf Ali	MR J HUSSAIN(INFORMANT) MR L HUSSAIN(INFORMANT) HAFIZUR RAHMAN (INFORMANT) PP, ASSAM
34	AB/3303/2024 FIXED	SOLIMUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. R ALI MR M SHELM	PP, ASSAM
35	AB/3323/2024 FIXED	MUHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN P ALAM	PP, ASSAM
36	AB/3350/2024	AKTABUR RAHMAN Versus THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
37	AB/3362/2024	TUFAIL UDDIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
38	AB/3406/2024 WITH OFFICE NOTE	DEBASISH BARUA Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL MR J ISLAM MR J ISLAM	PP, ASSAM
39	AB/1/2025	MANNE NAGAMALLESWARA RAO AND 2 ORS Versus THE STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
40	AB/3/2025	JUNMONI HAZARIKA Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	PP, ASSAM
41	AB/130/2025	ANIT DAULAGUPU AND 8 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
42	AB/141/2025	KHAIRUN NESSA @ KHAIRUN NAHAR AND ANR Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI	MR E AHMED (INFORMANT) PP, ASSAM
43	AB/144/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABED ALI Versus THE STATE OF ASSAM AND ANR.	MR A L MANDAL	PP, ASSAM
44	AB/147/2025 WITH OFFICE NOTE	UMAR ALI SHEIKH, Versus THE STATE OF ASSAM AND 2 ORS	MR G CHAMUAH	PP, ASSAM
45	AB/160/2025 FIXED	ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
ORDERS				
46	I.A.(Civil)/1350/2024 FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.

WITH
[WP\(C\)/714/2022](#)

PAPARI BARMAN
Versus
THE STATE OF ASSAM AND 3 ORS

MR MINTU SAIKIA

GA, ASSAM
SC, AG
MR S P DAS (R.Nos. 3 & 4)
MR. B GOGOI, SC, FINANCE
DEPARTMENT, ASSAM.

47 WITH
[Cont.Cas\(C\)/769/2023](#)

PAPARI BARMAN
Versus
PABAN KR BORTHAKUR, I.A.S. AND 3
ORS

MR MINTU SAIKIA
MR J FIRDAUS
MS R DUTTA

48 [I.A.\(Cri.\)/68/2025](#)
BA 3723/2024(D/O)
in Bail Appln./3723/2024

MD ABU TAHIR
Versus
THE STATE OF ASSAM

MR PARAM HANGKHA
KONWAR

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR B SARMAH	11-02-2025	To	14-02-2025
15)	MR. R SARMAH	07-02-2025	To	20-02-2025
16)	MR K AGARWAL	10-02-2025	To	04-03-2025
17)	MR. K AGARWAL	10-02-2025	To	04-03-2025
18)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
19)	MR. N ALAM	10-02-2025	To	14-02-2025
20)	MR. R C PAUL	10-02-2025	To	15-02-2025
21)	MR. D K JAIN	12-02-2025	To	20-02-2025
22)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
24)	MR I HASSAN	11-02-2025	To	14-02-2025
25)	MS. B BHUYAN	14-02-2025	To	19-02-2025
26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2826/2020 WITH LCR	MATLEB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/4867/2024 B/O, WITH LCR	SHAHADAT MIAH @ SAHADUR ISLAM Versus THE UNION OF INDIA AND 9 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/4936/2024 B/O, WITH LCR	NUR NEHAR @ NUR NEHAR KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/4991/2024 WITH LCR	ASIA KHATUN @ ASIA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/723/2025	ABDUL JALIL Versus THE UNION OF INDIA AND 5 ORS.	MR M AHMED MR. S U AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
6	WP(C)/727/2025	BILATAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/729/2025	ABDUL MALEK @ MALEK UDDIN @ A. MALEK Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	SC, NRC DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/730/2025	CHAMPA DUTTA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A TALUKDAR MR J DAS MS M.CHAKRABORTY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

ADMISSION

9	WP(C)/4864/2018 B/O, WITH LCR, IN MC/44/2024 (D/O), MC/79/2024 (D/O)	ABUL @ ABDUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR. A AHMED MR A RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/8771/2018 FIXED, WITH DOCUMENTS FILE	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI
11	WP(C)/5555/2019 B/O, WITH LCR	SAHERA KHATUN AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/466/2021 WITH LCR	A RAHIM @ MD. RAHIM ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR J A SIKDAR MR. A H MONDAL MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/1045/2021 WITH LCR	KAMALA BALA KHATRIYA @ KAMALA BALA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/3785/2021 WITH LCR	SAKINA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/1523/2022 WITH LCR	SACHIN BISWAS @ SACHINDRA BISWAS AND 12 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/6587/2024 B/O, WITH LCR	HABIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/6677/2024 B/O, WITH LCR	KARIMAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/6686/2024 B/O, WITH LCR	MOMENA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ORDERS

19	I.A.(Civil)/307/2025 WITH LCR in WP(C)/41/2020	MUSSTT. SAFIA KHATUN Versus THE UNION OF INDIA AND 8 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/41/2020	MUSSTT. SAFIA KHATUN Versus THE UNION OF INDIA AND 8 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR B SARMAH	11-02-2025	To	14-02-2025
15)	MR. R SARMAH	07-02-2025	To	20-02-2025
16)	MR K AGARWAL	10-02-2025	To	04-03-2025
17)	MR. K AGARWAL	10-02-2025	To	04-03-2025
18)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
19)	MR. N ALAM	10-02-2025	To	14-02-2025
20)	MR. R C PAUL	10-02-2025	To	15-02-2025
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34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,14th February 2025]

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4213/2024 B/O	ABDUL KHALIQUE BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, REVENUE
2	WP(C)/4249/2024 FIXED	SUREN CHANDRA PATIR Versus THE UNION OF INDIA AND 2 ORS	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	MR. C K S BARUAH(CG) DY.S.G.I.
3	Cont.Cas(C)/70/2025	MAHADI ALAM AND ELEVEN OTHERSS Versus SRI HIMANGSHU PRATIM NATH AND THREE ORS	MR. A C BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH	
4	WP(C)/358/2025 B/O	PABITRA GOGOI Versus THE STATE OF ASSAM AND 14 ORS	MR. R P SARMAH MS A DEKA	GA, ASSAM
5	WP(C)/575/2025 FIXED	MOZIR UDDIN AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, REVENUE
6	WP(C)/586/2025 FIXED	OSIM UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R SIKDAR MR N AHMED MR. A KALAM	SC, P AND R.D. GA, ASSAM SC, ASEC
7	WP(C)/621/2025 FIXED	IBHAAN SERVICES LLP Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R BOROOAH R SARMA	GA, ASSAM
8	WP(C)/699/2025 B/O	KAMAL KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM SC, REVENUE
9	WP(C)/722/2025	SRI SAMIR CHOUDHURY AND 17 ORS. Versus THE STATE OF ASSAM AND 4 ORS,	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE
10	WP(C)/726/2025	ABDUL BARIK Versus THE STATE OF ASSAM AND 2 ORS.	MR A ISLAM	GA, ASSAM
11	WP(C)/731/2025	JAYNAL AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM SC, ASEC
12	WP(C)/734/2025	RATUL TERON Versus THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	GA, ASSAM DY.S.G.I. SC, NHIDC SC, K A A C

13	WP(C)/737/2025	YESHI DEMA THONGDOK Versus THE UNION OF INDIA AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	DY.S.G.I. SC, INCOME TAX
14	WP(C)/747/2025	DR SRI JIMMY BORAH Versus THE GUWAHATI METEROPOLITAN DEVELOPMENT AUTHORITY	MS. M BORDOLOI MR. A DAS MR. N I KHAN	SC, G M D A
15	WP(C)/749/2025 B/O	SUSHIL DAS @ SUSHIL KUMAR NAMA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
16	WP(C)/750/2025	M/S N.C.D FILLING STATION Versus HDFC BANK LIMITED AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	
17	WP(C)/759/2025	SATYAJIT BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM
18	WP(C)/762/2025	DILIP KR SAHA Versus THE STATE OF ASSAM	T TALUKDAR	SC, CO OP GA, ASSAM
19	WP(C)/768/2025	EYAJUL ALI Versus THE STATE OF ASSAM AND ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM SC, REVENUE
20	WP(C)/770/2025	FARAJULLAH ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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16)	MR K AGARWAL	10-02-2025	To	04-03-2025
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29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/68/2025	JAYANTA DOLEY Versus VIRENDRA MITTAL, IAS	MS. B CHOWDHURY MR S DUTTA IMSENKALA	
2	Cont.Cas(C)/71/2025	ON THE DEATH OF JATIN CHANDRA SHARMA Versus SRI RUPJYOTI PHUKAN	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA	
3	WP(C)/184/2025 FIXED	RANADHIR DEB Versus THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, AG (A AND E) GA, ASSAM GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT.
4	WP(C)/399/2025 FIXED	BISWAJIT BUJARBARUAH AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
5	WP(C)/411/2025	AFTARA BEGUM Versus THE STATE OF ASSAM	MR A IKBAL	GA, ASSAM
6	WP(C)/461/2025 FIXED	JIARUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR. B HUSSAIN	GA, ASSAM SC, APSC SC, HEALTH AND F W
7	WP(C)/495/2025 FIXED	QUEMOR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
8	WP(C)/564/2025 FIXED	NANDITA ROY GOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR D KALITA MR. D J DAS N GAUTAM MR J LOTH	GA, ASSAM SC, REVENUE
9	WP(C)/603/2025 FIXED	ABDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. S SUTRADHAR	SC, P AND R.D. GA, ASSAM
10	WP(C)/728/2025	SAHERA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MR. A M KHAN MR A HAQUE MR T T MONI	GA, ASSAM

11	WP(C)/733/2025	HIMANGSHU RAJBONGSHI AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	GA, ASSAM
12	WP(C)/736/2025	HIMAGSHU PATHAK Versus INDIAN OIL COPORATION LTD AND 3 ORS	MR J C GAUR U AGARWAL	GA, ASSAM
13	WP(C)/743/2025	SRI SATYA NARAYAN BORUAH, Versus THE STATE OF ASSAM AND ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
14	WP(C)/751/2025	SRI KISHORE MALAKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG J MEDHI	GA, ASSAM SC, PWD
15	WP(C)/752/2025	KRIPESH RANJAN DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, AG SC. AGRICULTURE
16	WP(C)/753/2025	SWAPAN KUMAR DAS Versus ASSAM GRAMIN VIKASH BANK AND ANR.	MR. K K DEY MR V K BAROOAH	SC, A G V B
17	WP(C)/765/2025	BILAL UDDIN MAZUMDER Versus THE STATE OF ASSAM AND ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
18	WP(C)/772/2025	SYED INTERUDDIN AHMED Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
19	WP(C)/775/2025 CAVT. NO.008720/25,N	BISWAJIT DAS AND 30 ORS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	MR. B D KONWAR SR. ADV. SC, PWD FOR CAVEATOR

ADMISSION

20	WP(C)/2247/2020 FIXED	MUNNA BASFOR Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR G BAISHYA (R-4) MR. R K TALUKDAR (R-4)
21	WP(C)/949/2022 B/O	JUNU DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
22	WP(C)/5743/2022 B/O	SABEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
23	WP(C)/3229/2024 FIXED	CHIRANI BALA RABHA Versus UNION OF INDIA AND 2 ORS	MR H DAS D BARUAH	MR. S S ROY(CGC) DY.S.G.I.
24	WP(C)/3648/2024 B/O	AZHAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	S CHANDA (R-2,3) SC, FINANCE
25	WP(C)/4151/2024 B/O	KAJAL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR R P SHARMA MRS. R RONGMEI MS. K L R YANTHAN	GA, ASSAM
26	WP(C)/4252/2024 B/O	PRABIN KR NATH Versus THE STATE OF ASSAM AND 7 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, P AND R.D. GA, ASSAM
27	WP(C)/4883/2024 FIXED	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. S MITRA(R-2,3) MR. S P CHOUDHURY (R-1) MR A K BORO (R-2,3) MR D S DEKA (R-4,5) MR. R. RAMEEZ(R-2,3) DY.S.G.I.

28	WITH WP(C)/1443/2024	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MR S DUTTA	MR. S MITRA (R-2,3) MR. D J DAS (R-1,2) MR A K BORO (R-2,3) MR D S DEKA (R-4,5,6,7) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3)
29	WP(C)/6858/2024 FIXED	JAYANTA KUMAR SARMA Versus THE UNION OF INDIA AND 6 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. K N CHOUDHURY(R-3,4,5) MR. P J PHUKAN(R-3,4,5) SC, KKHSOU DY.S.G.I. A DEY (R-3,4,5)
30	WP(C)/148/2025 FIXED	THE ALL ASSAM NHM-ANM EMPLOYEES UNION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM DY.S.G.I. SC, HEALTH AND F W SC, FINANCE
31	WP(C)/151/2025 FIXED	MOUSUMI DIHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MS J RAJKUMARI	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
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10)	MR. D BORAH	06-02-2025	To	17-02-2025
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31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025

35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/138/2024	LABEN BHUYAN Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/142/2024	NOGEN DAS Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/157/2024	ROSHAN CHETRY @ KRISHNE Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/161/2024	BINIT BORAH Versus THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/10/2025	ANKUR JYOTI RABIDAS Versus THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/16/2025	AMAR TANTI @ DANGDANG Versus THE STATE OF ASSAM	MR. A GOGOI	PP, ASSAM
	WITH I.A.(CrI.)/124/2025 in CRL.A(J)/16/2025	AMAR TANTI ALIAS DANGDANG Versus THE STATE OF ASSAM	MR. A GOGOI LEGAL AID COUNSEL	PP, ASSAM
7	CrI.A./46/2025	MOHAMMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A HUSSAIN MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/122/2025 in CrI.A./46/2025	MOHAMMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A HUSSAIN MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
8	CrI.A./51/2025	BADAL MOULANA ALIAS BABUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MISS R A CHOUDHURY MRS. H THAKURIA	PP, ASSAM

ORDERS

9	Crl.A./125/2021 WITH LCR 4 FILES. P.B-2.	SURAJ BORO @ GOPI BORO Versus THE STATE OF ASSAM AND ANR	MRS. R S DEURI MR. N BORAH	PP, ASSAM
	WITH I.A.(Crl.)/293/2021 in Crl.A./125/2021	SURAJ BORO @ GOPI BORO Versus THE STATE OF ASSAM AND ANR.	MRS. R S DEURI	PP, ASSAM
10	CRL.A(J)/66/2024 WITH LCR 4 FILES.	MUNU BHUMIJ Versus THE STATE OF ASSAM AND ANR.	MR J DAS (LEGAL AID COUNSEL)	PP, ASSAM
11	Crl.A./205/2024 WITH LCR 3 FILES	GULAB KR. SAH Versus UNION OF INDIA AND ANR.	MR B M DEKA S YESMIN MR D MEDHI MR. S SARKAR	SC, NCB
	WITH I.A.(Crl.)/610/2024 in Crl.A./205/2024	GULAB KR. SAH Versus UNION OF INDIA AND ANR.	MR B M DEKA S YESMIN MR D MEDHI MR. S SARKAR	SC, NCB
12	I.A.(Crl.)/257/2024 WITH LCR 5 FILES. P.B-2. in Crl.A./74/2024	SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA	PP, ASSAM
	WITH Crl.A./74/2024	SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA MR. A ALAM MR S K CHHETRY	PP, ASSAM
13	Crl.A./121/2024	MD. AJAD ALI @ AZAD ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD H R AHMED MR J I MONDAL MR J ISLAM MR A N IQBAL	PP, ASSAM
	WITH I.A.(Crl.)/843/2024 in Crl.A./121/2024	MD. AJAD ALI @ AZAD ALI AND ANR. Versus THE STATE OF ASSAM AND ANR	MD H R AHMED MR J I MONDAL MR J ISLAM MR A N IQBAL	PP, ASSAM
14	Crl.A./327/2024 WITH LCR 5 FILES	MASUK UDDIN LASKAR @ MASUK AHMED LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	WITH I.A.(Crl.)/958/2024 in Crl.A./327/2024	MASUK UDDIN LASKAR @ MASUK AHMED LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
15	I.A.(Crl.)/121/2025 in CRL.A(J)/213/2025	KUSHAL BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. K P PATHAK LEGAL AID COUNSEL	PP, ASSAM
	WITH CRL.A(J)/213/2025 (Filing Number)	KUSHAL BORDOLOI Versus THE STATE OF ASSAM AND ANR G	MR. K P PATHAK	
	WITH I.A.(Crl.)/214/2025 (Filing Number)	KUSHAL BORDOLOI Versus THE STATE OF ASSAM AND ANR G	MR. K P PATHAK	

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./360/2025	MOHD. FARUK Versus THE UNION OF INDIA	MR. A M KHAN MS N KHATUN	SC, NCB
2	Bail Appln./362/2025	ANSHARUL ISLAM Versus THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH S AHMED	PP, ASSAM
3	Bail Appln./363/2025	KALI KUMAR DAS Versus THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM
4	Bail Appln./365/2025	ABDUL HASINUR @ HASINUR ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MR S HUSSAIN A A AHMED	PP, ASSAM
5	Bail Appln./367/2025	HABIJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
6	Bail Appln./368/2025	OWAHID HUSSAIN Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
7	Bail Appln./370/2025	VISHAL KUMAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
8	Bail Appln./379/2025	ABJAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
MOTION				
9	AB/322/2025	SAHA ALAM THANDAR Versus THE UNION OF INDIA	MR. S AGARWAL MR A HAWARI MR. AMRIT N A R MONDAL	SC, NCB
ADMISSION				

10	WP(C)/7332/2015	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 7 ORS,	MR. N DHAR MR .B MALAKAR MR. T U LASKAR MS. S DASGUPTA	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA MR. N. KALITA, SC, INDUSTRIES AND COMMERCE MR. S. DAS, (R-7 & R-8), SC, AIDC SC, H P C L
	WITH			
11	WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
	WITH			
12	WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L
13	WP(C)/957/2019	SHINTU KAKATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 7 ORS.	MR. N K KALITA MR. R TALUKDAR MR D DEKA	SC, APDCL
14	WP(C)/9330/2019	HIMEN GOGOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 9 ORS.	MR R SENSUA MR. K MOHAMMED MR. S BARTHAKUR	SC, APDCL
15	WP(C)/3993/2020	DOMON SWARGIARY AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. C GOSWAMI	SC, SEC. EDU. SC, BTC SC, FINANCE
		BAIL HEARING (BA)		
16	Bail Appln./3849/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SOFIQUIL ISLAM Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTPI MR ROBIUL HOQUE	PP, ASSAM
		ORDERS		
17	Review.Pet./9/2025 WP(C) 4385/2022(D/O)	THE DEPUTY COMMISSIONER OF INCOME TAX (BPU) AND ORS. Versus BANAMALI DAS AND ANR.	MR. S C KEYAL MS. N KAKATI K JAIN	

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/3830/2024 B/O	M/S SUPER INFRATECH PTE. LTD. AND ANR Versus BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 2 ORS	MR. M BISWAS MR. B J MUKHERJEE A GHOSAL	
2	WP(C)/17/2025 FIXED	M/S RCN CONSTRUCTION CO. PVT. LIMITED Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTHAN	SC, AG (A AND E) SC, PWD SC, FINANCE DEPTT.
3	WP(C)/50/2025 FIXED	PARBIN SULTANA Versus THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM SC, FOREST SC, REVENUE SC, P C B A
4	WP(C)/724/2025	HAFIZUR RAHMAN @ HAFIZUR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM
5	WP(C)/725/2025	GHV (INDIA) PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR A R BHUYAN S A CHOWDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	DY.S.G.I.
6	WP(C)/735/2025	AMBUJA SINGH Versus THE STATE OF ASSAM	MR. B J GHOSH MR. I ALAM MR. T SK T MAZUMDER	GA, ASSAM SR. AG, ASSAM
7	WP(C)/755/2025	HEMANTA KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR P P MEDHI MR G BARGAYARY Z HAQUE	GA, ASSAM SC, AFDC
- FOR ORDERS -				
8	WP(C)/1110/2023 FIXED	LAKSHESWAR TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. R SALOI MR. S BORTHAKUR MS. S KAKATI MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE
9	WITH WP(C)/2092/2023	JAYANTA DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS	MR. R SALOI MR. S BORTHAKUR MR S NANDI	GA, ASSAM SC, BTC SC, REVENUE

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

10	WP(C)/2662/2024 FIXED	ABDUL KHALEQUE AHMED Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM SC, GMC
11	WP(C)/5066/2024 B/O	BIPRADEEP DEB Versus THE FOOD CORPORATION OF INDIA AND 6 ORS	MR P C DEY MR BASAB DEY	SC, F C I
12	WP(C)/5083/2024 FIXED	ABDUL HALIM SK Versus THE STATE OF ASSAM AND 2 ORS	MS. A HUSSAIN MR R ISLAM S PAUL	GA, ASSAM
13	WP(C)/5309/2024 B/O	M/S BIJOY KRISHNA GOGOI AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. S SARMA MR. S K DEKA A GAUTAM MR. C TALUKDAR ARUNABH SARMA	GA, ASSAM MR. N DEKA MR. N DEKA MR. M BISWAS (R-6) MR. M GOGOI (R-7,8,9,10,11) MS. A K CHOPHI(R- 6 TO 11) J SINGPHO(R-6 TO 11) A GHOSAL (R-6 TO 11) MR. S BANIKYA(R-7,8,9,10,11) SC, EXCISE DEPTT.
14	WP(C)/6024/2024 FIXED	SULEMAN NESSA @ SOLEMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/6032/2024 FIXED	RONIT HAFLONGBAR Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MR. R SARMA	GA, ASSAM SC, PWD SC, DIMA HASAO
16	WP(C)/6158/2024 FIXED	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	MRS. R DEVI MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/109/2025 in WP(C)/6158/2024	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	MRS. R DEVI DY.S.G.I.
17	WP(C)/6177/2024 FIXED	RAJIB SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	GA, ASSAM MR. K GOGOI SC, FOREST
18	WP(C)/6831/2024 FIXED	BHABA KANTA NATH Versus STATE OF ASSAM AND 2 ORS.	J SHARMA MR. P THAKURIA ABHIJIT PATOR	SC, GDD SC, GMC
19	WP(C)/6835/2024 FIXED	BHABA KANTA NATH Versus THE STATE OF ASSAM AND 2 ORS.	J SHARMA MR. P THAKURIA ABHIJIT PATOR	SC, GDD SC, GMC
20	WP(C)/6836/2024 FIXED	BHABA KANTA NATH Versus STATE OF ASSAM AND 2 ORS.	J SHARMA MR. P THAKURIA ABHIJIT PATOR	SC, GDD SC, GMC
21	WP(C)/6838/2024 FIXED	BHABA KANTA NATH Versus THE STATE OF ASSAM AND 2 ORS.	J SHARMA MR. P THAKURIA ABHIJIT PATOR	SC, GDD SC, GMC
22	WP(C)/6893/2024 FIXED	DESHIRING KEMPRAI Versus THE STATE OF ASSAM AND 5 ORS	MR. M MORE MR. A BORPUZARI	SC, AGRI. DEPARTMENT SC, N C HILLS
23	WP(C)/237/2025 FIXED	ABDUL MOZID AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	SC, P AND R.D. GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
24	WP(C)/4940/2023 B/O	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM MR M R ADHIKARI (R-8,9,10) MS. M BORAH (R-8,9,10) SC, FOREST

25	WP(C)/5972/2023 FIXED	M/S SKY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS MS. R HUSSAIN	SC, BTC SC, WPT AND BC SC, FINANCE
	WITH			
26	WP(C)/6223/2023	M/S NARZARY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MS. P DAS	SC, BTC SC, WPT AND BC SC, FINANCE
27	WP(C)/7584/2023 FIXED	DUL SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SAIKIA	GA, ASSAM SC, NHM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR B SARMAH	11-02-2025	To	14-02-2025
15)	MR. R SARMAH	07-02-2025	To	20-02-2025
16)	MR K AGARWAL	10-02-2025	To	04-03-2025
17)	MR. K AGARWAL	10-02-2025	To	04-03-2025
18)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
19)	MR. N ALAM	10-02-2025	To	14-02-2025
20)	MR. R C PAUL	10-02-2025	To	15-02-2025
21)	MR. D K JAIN	12-02-2025	To	20-02-2025
22)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
24)	MR I HASSAN	11-02-2025	To	14-02-2025
25)	MS. B BHUYAN	14-02-2025	To	19-02-2025
26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./357/2025	MITHUN MANDAL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
2	Bail Appln./361/2025	SRI GANGA CHETRY @ GANGA BAHADUR CHETRY Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
3	Bail Appln./364/2025	ASIF IQBAL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
4	Bail Appln./366/2025	SRI PANKAJ BORO Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
5	Bail Appln./371/2025	BIDUL ROY Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR SAMRIDDI SAIKIA	PP, ASSAM
6	Bail Appln./374/2025	TILENDRA BARUAH Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR B DEORI	PP, ASSAM
7	Bail Appln./375/2025	RASUL UDDIN @ ROSULDI AND ANOTHER Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H A AHMED MR. I U CHOWDHURY	PP, ASSAM
8	Bail Appln./377/2025	CHANDAN BARUAH Versus THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	PP, ASSAM
MOTION				
9	AB/3388/2024 FIXED	KUSUM JALAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA	PP, ASSAM

10	Crl.Pet./108/2025	KARAN PAL SINGH WEDHWA AND THREE ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. K H KHANDAKAR MR. K M HASSAN	PP, ASSAM
11	AB/309/2025	MD MOMTAZUL HAQUE @ REHAL KHAN AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
12	AB/313/2025	NARENDRA NATH HAZARIKA Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
13	AB/314/2025	SUMEET HANDIQUE Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
14	AB/317/2025	RAMEZ ALI @ RAJU ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
15	AB/319/2025	RAJBAHATUN NESSA Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
16	AB/320/2025	AMJAD ALI Versus THE STATE OF ASSAM	MR H AHMED MR. N H BARBHUIYA AJMAT ALI	PP, ASSAM
17	AB/324/2025	HITESH RAY Versus THE STATE OF ASSAM	MR. R B GOHAIN	PP, ASSAM
18	AB/325/2025	SATYENDRA NAMASUDRA AND 8 ORS Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
<u>ADMISSION</u>				
19	Crl.Pet./52/2014 FIXED	MONIKA GUPTA and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.O P BHATI(P-1&2) MR.T C DAS(P-1)(P-1&2) MR.P SARMA(P-1&2) MR.R AWASTHI MR.S KHAN(P-1&2)	MR.S C BISWAS MR.B CHOUDHURY PP, ASSAM MS.S D CHOUDHURY
20	Crl.Rev.P./345/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	BHABEN KUMAR Versus RINTI DEKA	MR Z KAMAR MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
WITH				
21	Crl.Rev.P./167/2024	RINTI DEKA Versus MR. BHABEN KUMAR	MS. B BHUYAN	
22	Crl.Pet./42/2025 FIXED	NUR NEHAR BEGUM @ NUR NEHAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./154/2025 FIXED	SUKHIMAN NESSA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	
24	Bail Appln./160/2025 WITH OFFICE NOTE, FIXED	SRI SANKAR DAS Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
25	Bail Appln./216/2025	CHAN MAMMUD Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
26	Bail Appln./254/2025 FIXED	AIJAL HOQUE @ MD AIJUL HOQUE Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM MR. D N AMIN	PP, ASSAM

27	Bail Appln./291/2025 FIXED	MOMINUR RAHMAN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	PP, ASSAM
28	Bail Appln./309/2025 FIXED	RUSHIKESH KISHAN SHINDE Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
BAIL HEARING				
29	AB/4304/2023 FIXED	MANTAZ ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
30	AB/2475/2024 FIXED	DWIJENDRA KUMAR DAS Versus THE STATE OF ASSAM	MR. C BHATTACHARYYA MR A MALEK	PP, ASSAM
31	AB/2915/2024 FIXED	SAMIUL BASID Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
32	AB/3088/2024 FIXED	SAHALOM SK AND 7 ORS Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
33	AB/3216/2024 FIXED	KANAI CHANDRA MAZUMDAR Versus THE STATE OF ASSAM	MR K BHUYAN MR H A AHMED MR N ISLAM	PP, ASSAM
34	AB/3245/2024 FIXED	CHANDAN SARKAR Versus THE STATE OF ASSAM	MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
35	AB/3395/2024 FIXED	SAIDUL SHEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR P DOLEY	PP, ASSAM
36	AB/41/2025 FIXED	RAUNAK HARLALKA Versus THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
37	AB/76/2025 FIXED	IRFANUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
38	AB/91/2025 FIXED	ABDUL MOMIN CHOUDHURY Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
39	AB/94/2025	MD RAIZUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK	PP, ASSAM
40	AB/95/2025 FIXED	BISHAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
41	AB/96/2025 FIXED	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	
42	AB/97/2025 FIXED	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI P HAJONG	PP, ASSAM
43	AB/98/2025 FIXED	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
44	AB/99/2025 FIXED	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
45	AB/100/2025 FIXED	BISHAL TAMANG Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM

46	AB/163/2025 FIXED	SMTI OHIDA KHATUN @ SMTI AHITAN BIBI AND ANR Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
47	AB/179/2025 FIXED	SAHAR ALI Versus THE STATE OF ASSAM	MR. M M ZAMAN	PP, ASSAM
48	WITH AB/74/2025	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
49	AB/199/2025 FIXED	ASMAT ALI Versus THE STATE OF ASSAM	MR J HUSSAIN MR. A K AZAD MR L HUSSAIN HAFIZUR RAHMAN	PP, ASSAM
50	AB/211/2025 FIXED	MD NUR HUSSAIN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
51	AB/227/2025 FIXED	PRADIP DAS Versus THE STATE OF ASSAM	MR. B BORAH MR. M M ZAMAN	PP, ASSAM
ORDERS				
52	I.A.(CrI.)/537/2020 AB 4412/2019(D/O), FIXED in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
53	RFA/30/2024 WITH LCR, B/O	BARASHA BORAH BORDOLOI Versus DIGANTA BORAH	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
54	CrI.Pet./49/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	ELIAS KHAN Versus THE STATE OF ASSAM AND ANR	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
55	CrI.A./376/2024 WITH LCR 5 FILES (SCANNED COPY) WITH I.A.(CrI.)/1073/2024 in CrI.A./376/2024	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	PP, ASSAM
56	WITH CrI.A./299/2024	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	MR J P CHAUHAN (R-2) PP, ASSAM
56	WITH I.A.(CrI.)/867/2024 in CrI.A./299/2024	MAGRE KULI @ DEBA KANTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
57	AB/2017/2024 WITH OFFICE NOTE, FIXED	MRINAL GHOSH AND 24 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	MR M HALOI, SPL. PP, CBI PP, ASSAM
58	WITH AB/1761/2024	SWAPAN KR. BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	MR M HALOI, SPL. PP, CBI PP, ASSAM
59	CrI.Rev.P./7/2025 FIXED	PANKAJ DAS CHOUDHURY Versus LUCKY RANI DAS	MR B ACHARYYA MS. M ACHARYYA	
60	I.A.(Civil)/370/2025 in RFA/561/2025	APU MAJUMDAR AND ANR Versus BHAIJAN GHOSH AND ORS	MR M AHMED A. K. KANU S W HUSSAIN	

WITH
[RFA/561/2025](#)
(Filing Number)

APU MAJUMDAR AND ANR
Versus
BHAJAN GHOSH H

MR M AHMED

HEARING

61 [Crl.Rev.P./220/2011](#)
WITH LCR 5 FILES, FIXED

SAMAR CHIRING
Versus
THE STATE OF ASSAM

MR.K SARMA
MD.A HUSSAIN
MR.D DAS
MS.K M SARMA

PP, ASSAM

62 [I.A.\(Crl.\)/502/2020](#)
B/O
in Crl.A./7821/2019

ENFORCEMENT DIRECTORATE
Versus
SAJIDUR RAHMAN @ MUNNA AND 3 ORS.

MRS. A GAYAN

M KATAKY (r-1,3,4)
MR. P P BORTHAKUR (r-2)
MAYUR DAS (r-2)
MS IVY HUSSAIN (r-2)
MS A HUSSAIN (r-2)

WITH
[Crl.A./7821/2019](#)
(Filing Number)

ENFORCEMENT DIRECTORATE
Versus
SAJIDUR RAHMAN @ MUNNA AND 3 ORS.

MRS. A GAYAN

WITH
[Crl.L.P./43/2020](#)

ENFORCEMENT DIRECTORATE
Versus
SAJIDUR RAHMAN @ MUNNA AND 3 ORS.

MRS. A GAYAN

MR. P P BORTHAKUR (R2)

63 [Crl.A./97/2022](#)
WITH LCR 3 FILES, P.B.-1, B/O

THE STATE OF ASSAM
Versus
RAJEN SAIKIA AND ANR

MR. B B GOGOI

MR. U C RABHA(R-1)
MR P KATAKI(R-2)
MR. U N CHETIA(R-1)
MR S MATAK(R-1)
MRS R BEGUM(R-2)
MRS. M D BORUAH(R-2)

64 [Crl.Pet./153/2023](#)
FIXED

BIMAL JYOTI KALITA
Versus
LABONYA PROVA BORDOLOI AND 3 ORS

MR. M NATH
MR. A ROY
O ASSUMI

MR. A K BHUYAN (R1-R3)
MS. N CHOUDHURY (R1-
R3)
MR. M BORAH (R1-R3)
MR. A KHOUND (R1-R3)
MS B BORA (R1-R3)
MR A TALUKDAR (R1-R3)
MR J DAS (R1-R3)
MR R SONOWAL (R1-R3)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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19)	MR. N ALAM	10-02-2025	To	14-02-2025

20)	MR. R C PAUL	10-02-2025	To	15-02-2025
21)	MR. D K JAIN	12-02-2025	To	20-02-2025
22)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
24)	MR I HASSAN	11-02-2025	To	14-02-2025
25)	MS. B BHUYAN	14-02-2025	To	19-02-2025
26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,14th February 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 12****[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1368/2023	JYOTIRMOY NATH Versus THE STATE OF ASSAM AND 7 ORS	MS A DEVI MR. H BURAGOHAIN	GA, ASSAM SC, N C T E SC, EDU
2	Cont.Cas(C)/69/2025	SMT KAMALA DEVI Versus NARAYAN KONWAR, IAS AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	
3	WP(C)/361/2025 FIXED	ALIZA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
4	WP(C)/742/2025	MANASWEE GOHAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	GA, ASSAM SC, EDU
5	WP(C)/748/2025	RAKTIM BASUMATARY Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, SEC. EDU. SC, BTC
6	WP(C)/754/2025	ZINNATUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MR. S HAQUE MD IMRAN	SC, ELEM. EDU PP, ASSAM
7	WP(C)/756/2025	AMMAR CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR F A LASKAR MR. D H MOZUMDER	SC, HIGHER EDU
8	WP(C)/766/2025	DURGESWAR DAS Versus THE STATE OF ASSAM	MR H DAS MR. P GOGOI	SC, ELEM. EDU GA, ASSAM
9	WP(C)/767/2025	BIBHU GOALA Versus THE STATE OF ASSAM AND ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	SC, ELEM. EDU
10	WP(C)/769/2025	HILAL UDDIN LASKAR Versus THE STATE OF ASSAM AND OTHERS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
11	WP(C)/771/2025	PUTULI DAS Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
12	WP(C)/773/2025	ABDUR RAHIM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE

ADMISSION

13	WP(C)/3929/2024 PART-HEARD, FIXED	MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	MR. M K CHOUDHURY (R-4) MR P BHARDWAJ(R-4) MR. M SARMA(R-4) MS. ANASUYA C SC, SEC. EDU.
	WITH I.A.(Civil)/4031/2024 in WP(C)/3929/2024	MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	MR. M K CHOUDHURY (R-4) MR P BHARDWAJ(R-4) MR. M SARMA(R-4) MS. ANASUYA C SC, SEC. EDU.
	WITH I.A.(Civil)/4047/2024 in WP(C)/3929/2024	NIRMALI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARDWAJ MR. M SARMA	MR. S SUTRADHAR SC, SEC. EDU. J.P. BARUAH
14	WP(C)/186/2025 PART-HEARD, FIXED	DR. SAMARJIT CHAKRABORTY AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	MS. L DAS(R-8,9) MR. M P SARMA(R-8,9) MR A CHAKRABORTY (R-8,9) SC, HEALTH
15	WP(C)/4024/2021 B/O	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	WITH I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
16	WP(C)/1860/2023 FIXED	KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
17	WP(C)/1904/2023 FIXED	SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
18	WP(C)/2571/2023	BIPRAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM MR. M DAS(R-4) MS. P NEOG(R-4) MR. A DAS (R-4)
	WITH WP(C)/3718/2023	MRIDUPAVAN BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR	SC, ELEM. EDU SC, SCERT, ASSAM SC, APSC MR. M DAS (R-7) MS. P NEOG (R-7)
20	WP(C)/3761/2023 B/O	SWAPAN KR NATH AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, SEC. EDU.
21	WP(C)/4356/2023 B/O	BISWAJIT DEY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
22	WP(C)/5032/2023 B/O	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, HIGHER EDU
23	WP(C)/5619/2023 FIXED	NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM

24	WP(C)/416/2024	DAYANANDA BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU.
25	WP(C)/512/2024 FIXED	MD. MAHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS. L DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, ELEM. EDU SC, SSA
26	WP(C)/1224/2024 FIXED	FIROZA KHATUN Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM SC, AG
27	WP(C)/2480/2024 B/O	NITU GOGOI AND 10 ORS Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA S ACHUMI K BHARALI	SC, SEC. EDU.
28	WP(C)/4442/2024 B/O	RAMISHA BEGUM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
29	WP(C)/6935/2024 FIXED	ZAHURUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR R ISLAM	SC, HIGHER EDU
ORDERS				
30	I.A.(Civil)/3515/2024 PART-HEARD, FIXED in WP(C)/5620/2024 WITH WP(C)/5620/2024 CAVT. NO. 11072/024, WITH WP(C)/2285/2024	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS
31	WP(C)/2285/2024	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS FOR CAVEATOR
32	Cont.Cas(C)/233/2016	ASHRAF ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU MR B D DAS MR. R ISLAM(R-7) MR N SARMA (R-7)
33	Cont.Cas(C)/553/2017	SMTI ARUNA CHUTIA Versus PRITAM SAIKIA and 4 ORS	MR.P TALUKDAR MS.A DAS	MR.R MAZUMDARR- 1and2 MR.R M DEKA(R-2) MR.N SARMA(R- 1&2)(R-3&4) MR.D CHETIA(R- 1&2) MR. R R CHOUDHURY(R-1)
34	Cont.Cas(C)/564/2017 FIXED	RUP KUMAR RAJKHOWA and 9 ORS. Versus PREETOM SAIKIA and ORS.	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.N BORAH	MR N SARMA MS. K DAS MR. A DEKA
35	Cont.Cas(C)/584/2019	NUR AHMED Versus R.C. JAIN and 2 ORS	MS.K DEVI MR.M SARMA MR.K DAS	MR. N SARMA MR. D SAIKIA, SR.ADV.
36	Cont.Cas(C)/564/2017 FIXED	HEM CHANDRA KALITA Versus PREETOM SAIKIA AND ORS.	MR. M P SARMA MS U SHARMA	MR. R MAZUMDAR MR. B DEORI (R5)
37	WP(C)/3458/2019 FIXED	LIPI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR. H MAZUMDER	SC, HIGHER EDU GA, ASSAM
38	Cont.Cas(C)/381/2020 B/O	SATYA BORGHAIN Versus PHANINDRA JIDUNG, AES AND ANR.	MRS A BUJARBARUAH	SC, SEC. EDU. MS. R MAZUMDAR
39	Cont.Cas(C)/461/2022 FIXED	PARBATI DEKA Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	MR. D SAIKIA(R-2) MR S M T CHISTIE (R-2) MR. N J KHATANIAR(R-2) SC, SEC. EDU.
39	WP(C)/7044/2022 B/O	BHASKAR HAZARIKA Versus THE ASSAM AGRICULTURAL UNIVERSITY, JORHAT AND 4 ORS	MR. M DUTTA MS S DEV	MR. C BORUAH (r-3,4,5) SC, AAU

40	WP(C)/6921/2023 FIXED	SANTANU SEN Versus THE STATE OF ASSAM AND 5 ORS.	MR G BAISHYA MS. P DAS	SC, HIGHER EDU MR. U SAIKIA (R-7) SC, BTC
41	Cont.Cas(C)/118/2024 B/O	MUSTAQUE AHMED Versus NARAYAN KONWAR , IAS	MR. A R BHUYAN MS. S SAHNAZ	
42	WP(C)/6950/2024 FIXED	GOBINDRA DEKA RAJA Versus THE STATE OF ASSAM AND 8 ORS.	MR. M DUTTA L DEKA	SC, ELEM. EDU GA, ASSAM SC, AG SC, SEC. EDU. SC, TREASURY SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR B SARMAH	11-02-2025	To	14-02-2025
15)	MR. R SARMAH	07-02-2025	To	20-02-2025
16)	MR K AGARWAL	10-02-2025	To	04-03-2025
17)	MR. K AGARWAL	10-02-2025	To	04-03-2025
18)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
19)	MR. N ALAM	10-02-2025	To	14-02-2025
20)	MR. R C PAUL	10-02-2025	To	15-02-2025
21)	MR. D K JAIN	12-02-2025	To	20-02-2025
22)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
24)	MR I HASSAN	11-02-2025	To	14-02-2025
25)	MS. B BHUYAN	14-02-2025	To	19-02-2025
26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/537/2024	SAYED IMADADUL ISLAM AND 3 ORS Versus SAYED AKHIRUL ISLAM AND 3 ORS	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	
2	CRP(IO)/538/2024	BASANTI PHANGSO Versus NITIN DEKA	MR. B PHUKAN MR. P KR KALITA	
3	Tr.P.(C.)/3/2025	SMTI LALITA SAHU @ MUNTI Versus RAJEN SAHU @ RUPESH SAHU	MR. S SAHU MS A ROY	
4	CRP/13/2025	SMTI. TRISHNA HAZARIKA AND ANR Versus DEBOL KRISHNA NATH	MR. S SAHU MS A ROY	
5	CRP/14/2025	UNION OF INDIA AND 2 ORS Versus NRIPEN CHANDRA DAS @ NRIPEN KUMAR	MR. K GOGOI	
6	CRP/15/2025	THE UNION OF INDIA AND 3 ORS Versus DILIP KUMAR	MR. K GOGOI	
7	CRP/16/2025	THE UNION OF INDIA AND 2 ORS Versus RANJIT KUMAR	MR. K GOGOI	
8	CRP/17/2025	ASHOK BAISHYA Versus M/S ORIENT MOTORS AND 2 ORS.	S ALI MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
9	CRP/18/2025	DILIP SAHU AND ANR Versus CHARANJEET KAUR AND 5 ORS.	MR. S SAHU MS A ROY S SHAHI	
10	CRP(IO)/33/2025	ATUL CHANDRA DAS and 6 ORS Versus SMTI. CHAYA RANI DAS and 3 ORS	MR.G SARMA MS.D DAS	
11	CRP(IO)/37/2025	MD. AMJAD ALI Versus MD. NUR ISLAM AND 2 ORS	MD. B HUSSAIN MR A H TOUFIQ	
12	CRP(IO)/38/2025	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus PINAKI RANI NATH @ PINAKHI NATH AND 3 ORS	MR T KALITA J KOTOKY	

13	CRP(IO)/39/2025	BIKRAM SANYAL AND ANR Versus SMTI BHANUMATI DAS AND 4 ORS.	MR. M DUTTA L DEKA	
14	CRP(IO)/40/2025	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus MUHIT SINHA @ MOHID SINHA @ MUHIT SINGHA AND ANR	MR T KALITA	
15	CRP(IO)/41/2025	PRODIP SINHA AND 6 ORS Versus SUKUMAR SINHA AND 24 ORS	MR B SINHA MR. H ISLAM	
16	CRP(IO)/42/2025 B/O	M/S SIGMA SPICES INDUSTRIES (P) LTD Versus M/S NATIONAL INSURANCE COMPANY LTD AND 3 ORS	MR. A K SAHEWALLA MR. W SHARMA	
17	CRP(IO)/44/2025	RAKESH KUMAR SHRIMAL AND ANR Versus JAYANT KUMAR DUGAR AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA N KUMARI	
<u>ADMISSION</u>				
18	CRP(IO)/273/2017	UNION OF INDIA Versus M/S. CAPITAL HARDWARE ENTERPRISES and ANR.	MR.P S DEKA MR. B SARMAH MR.A CHETRY MR.D DAS MS.K GOGOI	SC, INCOME TAX
19	CRP(IO)/45/2022	ON THE DEATH OF PURNA CH. SANGMA, His legal heirs Versus PARMESWARI SANGMA AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	
20	CRP(IO)/114/2022	CHIDANANDA TALUKDAR Versus RITA DAS TALUKDAR	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
21	CRP(IO)/43/2023 (AT 2:00 PM), FIXED	AJIT SAIKIA Versus RINA BARUAH AND 6 ORS	MR G KHANDELIA MR. K DEKA	MR T KALITA (R-5) MR. R GOSWAMI (r-6) MS. M SAIKIA (r-6) MS. P BORTHAKUR (r-6) MR. A KAKATI (R-5)
22	Tr.P.(C)./12/2024	KUKILA KALITA Versus MRIDUPLABON PHUKAN	MR A KAKOTI MS. M BARUAH	MR U S BORGHAIN MS DIPSY RAJA
23	WP(C)/3432/2024 FIXED	DHARITRI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE
24	FAO/6/2025 FIXED	ADWAITA BHATTACHARJEE Versus OM PRAKASH PANDEY AND 127 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY MR ROBIUL HOQUE	
	WITH I.A.(Civil)/178/2025 in FAO/6/2025	ADWAITA BHATTACHARJEE Versus OM PRAKASH PANDEY AND 127 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY MR ROBIUL HOQUE	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
25	RSA/13/2025	RAMESHWAR TAPARIA @ RAMESWAR TAPARIA Versus GUNINDRA NATH GOGOI	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
	WITH I.A.(Civil)/299/2025 in RSA/13/2025	RAMESHWAR TAPARIA @ RAMESWAR TAPARIA Versus GUNINDRA NATH GOGOI	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	

ORDERS

26	I.A.(Civil)/862/2018 FIXED in CRP/198/2015 WITH CRP/198/2015 WITH I.A.(Civil)/860/2018 in CRP/198/2015	RITU BARUAH Versus ON DEATH OF LT. PRABHAT MAHANTA HIS LEGAL HEIRS, SMTI. MONJULA MAHANTA AND 6 ORS RITU BARUAH Versus PRABHAT MAHANTA RITU BARUAH Versus ON DEATH OF LT. PRABHAT MAHANTA HIS LEGAL HEIRS, SMTI. MONJULA MAHANTA AND 6 ORS	MR. U SAIKIA MR.H DAS MR.B SHARMA MR.D CHAKRABARTY MR. U SAIKIA MR. U SAIKIA	MR. D SARMA MR. F AHMED MR.D SARMAH MR.S K GHOSH MS.F AHMED MR. D SARMA MR. F AHMED
27	RSA/93/2023 WITH LCR, B/O	TAIYAB ALI Versus SUBHASH SARMA AND 2 ORS.	MR. A RAHMAN MR. A HOQUE	MS. R CHOUDHURY (R-2,3) MS F N ZAMAN (R-2,3) MS. B. HAZARIKA (R-2,3)
28	RSA/157/2023	NEPUL SAIKIA AND ANR Versus TANKESWAR BORAH AND ORS.	MR. M DUTTA MR. R ALI MR. A LAHKAR	MR. A D GUPTA (R-1) MS B DAS (R-1)
29	RSA/187/2023 WITH LCR	SUBAL CH KAR Versus SANJIB BISWAS AND 9 ORS.	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR MR S AFRIDI	MR. S CHAUHAN(R-2,3,4,5,6,7,8) MR. D C BORAH (R-2,3,4,5,6,7,8) MR. K M HASSAN(R-2,3,4,5,6,7,8)
30	CRP(IO)/324/2023	BHAGABAN DAS Versus DEBAJYOTI SAIKIA AND ANR.	MR. K N CHOUDHURY MR. A DHAR MISS. R R KAKATI MISS S ROY	MR. R K BHUYAN (R-1,2) MR. M KASHYAP (R-1,2)
31	Tr.P.(C)/47/2024	ARPITA MITRA MAZUMDER Versus SUBRATA MAZUMDER	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	DR G J SHARMA MR S NATH
32	CRP(IO)/145/2024 B/O	BIKASH KUMAR AGARWAL AND ANR. Versus KAMALESWAR GOGOI AND 6 ORS.	MR. M SMITH MR D DEKA MR N J KUMAR	MR. SAILENDRA DEKA(R-1 TO 4) MR JITENDRA DAS(R-1 TO 4) MS L RONGPIPI(R-1 TO 4) MR. S SHARMA
33	I.A.(Civil)/386/2024 FIXED in RSA/11007/2023 WITH RSA/11007/2023 (Filing Number) WITH I.A.(Civil)/11008/2023 (Filing Number)	OIL INDIA LTD. Versus PUNIT BIRMIWAL AND 5 ORS. OIL INDIA LTD. Versus PUNIT BIRMIWAL AND 5 ORS. A OIL INDIA LTD. Versus PUNIT BIRMIWAL AND 5 ORS. A	MR Z MUKIT MR. A SARMA MR. K KALITA MR. A SARMA MR. A SARMA	
34	I.A.(Civil)/2836/2024 in RSA/272/2019 WITH RSA/272/2019 WITH I.A.(Civil)/4139/2019 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus MANESWAR DAS @ SEAL AND ORS. MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND 5 ORS. MD. SAMSUL ALI AND 5 ORS Versus SRI MANESWAR DAS @ SEAL AND 5 ORS	MR. S PAUL MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. Y S MANNAN (R-1) MS N DEKARAJA (R-1)

	WITH I.A.(Civil)/2837/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus MANESWAR DAS @ SEAL AND ORS.	MR. S PAUL	
	WITH I.A.(Civil)/2838/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND ORS. B	MR. S PAUL	
35	I.A.(Civil)/3809/2024 B/O in CRP/12834/2024 WITH CRP/12834/2024 (Filing Number)	SANJOY ROY Versus BIJOY KR. PAUL AND 30 ORS	MR P K DAS MR D S DEKA	GA, ASSAM SC, BTC
		SANJOY ROY Versus BIJOY KR. PAUL AND 28 ORS	MR D S DEKA	
36	I.A.(Civil)/4072/2024 WITH LCR in RSA/73/2022	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS MS D TALUKDAR
	WITH RSA/73/2022	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS MS D TALUKDAR
37	I.A.(Civil)/13/2025 WITH LCR in RSA/182/2024	ISLAM ALI Versus DIPU SARMA AND ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
	WITH RSA/182/2024	ISLAM ALI Versus DIPU SARMA AND ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	MR. A CHOUDHURY MR. R SARMA MR D HAZARIKA SC, GMC
38	CRP(IO)/34/2025 FIXED	PINKI NATH Versus SMTI BANANI DEY	MRS J BEGUM MR. R A CHOUDHURY MR. A R KHAN	
39	I.A.(Civil)/205/2025 WITH LCR in RSA/164/2016 WITH RSA/164/2016	MUSSTT MAFIA KHATUN Versus MD INAMUL ISLAM and ORS	MR. R. ALI	
		MD JABED ALI and 6 ORS Versus MD INAMUL ISLAM and 14 ORS	MR. R J BORDOLOI MS. A MEDHI MS. D SONOWAL MR. R ALI MS. C SARMA	MR. A SAHAD (R-1) MR. D HALOI (R-1) MR. S A HUSSAIN (R-1) MS. A DEKA (R-1)
	WITH I.A.(Civil)/206/2025 in RSA/164/2016	MAFIA KHATUN Versus MD INAMUL ISLAM and ORS	MR. R ALI	MD. A SAHAD
	WITH I.A.(Civil)/207/2025 in RSA/164/2016	MAFIA KHATUN AND ORS Versus MD INAMUL ISLAM and ORS	MR. R. ALI	
40	I.A.(Civil)/278/2025 in CRP(IO)/455/2024	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD A SAHAD	
	WITH CRP(IO)/455/2024	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD A SAHAD MR. M H ALI S M MUNIR	

41	WITH CRP(IO)/464/2024	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD MR. M H ALI S M MUNIR
	WITH I.A.(Civil)/275/2025 in CRP(IO)/464/2024	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD
42	WITH CRP(IO)/465/2024	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD MR. M H ALI S M MUNIR
	WITH I.A.(Civil)/276/2025 in CRP(IO)/465/2024	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD
43	I.A.(Civil)/349/2025 in MACApp./777/2025	CHOLAMANDALAM M/S. GENERAL INSURANCE CO. LTD. Versus BHUMIKA DEKA	MR. A BHATTACHARYYA
	WITH MACApp./777/2025 (Filing Number)	Cholamandalam MS General Insurance Co Ltd Versus BHUMIKA DEKA (E)	ABHILASH BHATTACHARYYA
	WITH I.A.(Civil)/779/2025 (Filing Number)	Cholamandalam MS General Insurance Co Ltd Versus MISS BHUMIKA DEKA	ABHILASH BHATTACHARYYA
44	I.A.(Civil)/354/2025 in MACApp./1225/2025	ORIENTAL INSURANCE COMPANY LTD. Versus BANANI CHAKRABORTY AND ANR	MR S DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA
	WITH MACApp./1225/2025 (Filing Number)	Oriental Insurance Co Ltd Versus Smti Banani Chakraborty and Ors	Sidhant Dutta
	WITH I.A.(Civil)/1227/2025 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANANI CHAKRABORTY	Sidhant Dutta
45	I.A.(Civil)/359/2025 in MACApp./15806/2024	TAPAN KUMAR DEY Versus NATIONAL INSURANCE COMPANY LTD. AND 5 ORS	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN N J DAIMARI A BOTSULUM
	WITH MACApp./15806/2024 (Filing Number)	TAPAN KUMAR RAY Versus NATIONAL INSURANCE COMPANY LTD AND 5 ORS	MR G BORDOLOI
	WITH I.A.(Civil)/15809/2024 (Filing Number)	TAPAN KUMAR RAY Versus NATIONAL INSURANCE COMPANY LTD AND 5 ORS	MR G BORDOLOI
46	I.A.(Civil)/361/2025 in MFA/941/2025	THE UNION OF INDIA Versus M/S. MAITHAN ALLOYS LTD.	MR. K GOGOI
	WITH MFA/941/2025 (Filing Number)	THE UNION OF INDIA Versus M/S MAITHAN ALLOYS LTD	RAJESH MAZUMDAR

	WITH I.A.(Civil)/943/2025 (Filing Number)	THE UNION OF INDIA Versus M/S MAITHAN ALLOYS LTD	RAJESH MAZUMDAR
47	I.A.(Civil)/363/2025 in MACApp./1102/2025	NEW INDIA ASSURANCE CO. LTD. Versus LALGHARI JOGA @ LALJHORI KARMAKAR	MRS B ACHARYA MR. A ACHARYA MRS S ACHARYA
	WITH MACApp./1102/2025 (Filing Number)	NEW INDIA ASSURANCE CO LTD Versus SMTI LALGHARI JOGA ALIAS LALJHORI KARMAKAR	AYUSMAN ACHARYA
	WITH I.A.(Civil)/1105/2025 (Filing Number)	NEW INDIA ASSURANCE Versus SMTI LALGHARI JOGA ALIAS GALJHORI KARMAKAR	AYUSMAN ACHARYA
48	I.A.(Civil)/365/2025 in MACApp./371/2025	JITUMANI AHMED Versus BRANCH MANAGER NATIOANL INSURANCE COMPANY LTD AND 2 ORS	MS. J PAUL
	WITH MACApp./371/2025 (Filing Number)	JITUMANI AHMEDSD Versus BRANCH MANAGER NATIOANL INSURANCE COMPANY LTD AND 2 ORS A	MS. J PAUL
49	I.A.(Civil)/378/2025 in CRP/6232/2024	N.F. RAILWAY AND ANR Versus SRIMA ELECTRICAL WORKS	MR H GUPTA
	WITH CRP/6232/2024 (Filing Number)	N F Railways And Anr Versus Srima Electrical Works	HAREESH GUPTA
50	I.A.(Civil)/379/2025 in CRP/1183/2025	SMTI NIRUPAMA DAS AND 5 ORS. Versus TANKA DEV MAHANTA	MR P BHARDWAJ MR. D. BORAH
	WITH CRP/1183/2025 (Filing Number)	NIRUPAMA DAS Versus TANKA DEV MAHANTA	PLABAN BHARADWAJ
51	I.A.(Civil)/385/2025 in MACApp./532/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus DINESH BARUAH AND 5 ORS	MR T KALITA MR A KAKOTI
	WITH MACApp./532/2025 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus DINESH BARUAH AND 5 ORS F	MR T KALITA

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025

12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR B SARMAH	11-02-2025	To	14-02-2025
15)	MR. R SARMAH	07-02-2025	To	20-02-2025
16)	MR K AGARWAL	10-02-2025	To	04-03-2025
17)	MR. K AGARWAL	10-02-2025	To	04-03-2025
18)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
19)	MR. N ALAM	10-02-2025	To	14-02-2025
20)	MR. R C PAUL	10-02-2025	To	15-02-2025
21)	MR. D K JAIN	12-02-2025	To	20-02-2025
22)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
24)	MR I HASSAN	11-02-2025	To	14-02-2025
25)	MS. B BHUYAN	14-02-2025	To	19-02-2025
26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./170/2025	GANESH KUMAR Versus THE UNION OF INIDA	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	SC, NCB
BAIL HEARING (BA)				
2	Bail Appln./1877/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. RAJAK ALI @ DHAN ALI @ KALIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
3	Bail Appln./2403/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL MONAF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
4	WITH Bail Appln./55/2025	MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
5	Bail Appln./3337/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	PRATIMA DEBBARMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM
6	Bail Appln./3445/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	KOYES AHMED @ KOYES AHMED MAHAMMOD Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
7	Bail Appln./3519/2024 BA 3521/2024(D/O), WITH OFFICE NOTE	MAFUJUL ISLAM @ MAFUZUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
8	Bail Appln./3534/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
9	Bail Appln./3580/2024 WITH CASE RECORD(SCANNED COPY)	JANGKHOLUM BAITEAND ANR Versus DIRECTOR OF REVENUE INTELLIGENCE	MR. S B LASKAR MOTIUR RAHMAN MR. A S TAPADER MR. H A LASKAR MR M AHMED	SC, DRI
10	Bail Appln./3806/2024 WITH CASE RECORD(SCANNED COPY)	ABDUS SALAM Versus THE UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, NCB

11	Bail Appln./3885/2024 FIXED	BINOD BARUAH Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
12	Bail Appln./3974/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SUJIT DEBNATH Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
13	Bail Appln./19/2025 WITH OFFICE NOTE	SANJU CHOUDHURY Versus UNION OF INDIA	MR. R SEKHAR A BORMAN	SC, NCB
14	Bail Appln./92/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HMINGTEI HAWNCHEU ZOHMINGMAWIE Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
15	Bail Appln./153/2025	MOJIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
16	Bail Appln./204/2025 FIXED	MD RAJU ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
17	Bail Appln./278/2025 FIXED	ARUP RABHA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM

BAIL HEARING

18	AB/2383/2024	MD BAPON @ MD BAPON TALUKDAR @ AZIRUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
19	AB/3094/2024 FIXED	TAFAJUL HAQUE Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
20	AB/168/2025 WITH CASE RECORD(SCANNED COPY)	JAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM

ORDERS

21	I.A.(CrI.)/1266/2024 BA 3126/2024(D/O) in Bail Appln./3030/2024 WITH Bail Appln./3030/2024	JITEN DEKA Versus CENTRAL BUREAU OF INVESTIGATION	MR. M MORE	PP, ASSAM
		JITEN DEKA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
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11)	MR. R K BHATRA	10-02-2025	To	10-03-2025

12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
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20)	MR. R C PAUL	10-02-2025	To	15-02-2025
21)	MR. D K JAIN	12-02-2025	To	20-02-2025
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27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/103/2023	RAJAT KARMAKAR Versus VIJAY KUMAR VERMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR
2	CRP/59/2024 WITH LCR, FIXED	MAHADEV KIRTONIA Versus CHANDRA SARKAR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR G J SAIKIA MR. N DAS S DAS MD A ISLAM
3	MACApp./36/2025	SBI GENERAL INSURANCE COMPANY LTD. Versus RATANADEEP DEY ANR ANR	MR T KALITA	
	WITH I.A.(Civil)/351/2025 in MACApp./36/2025	SBI GENERAL INSURANCE CO. LTD. Versus RATNADEEP DEY AND ANR		
4	MACApp./37/2025	NATIONAL INSURANCE COMPANY LIMITED Versus SABITRI KALITA	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/356/2025 in MACApp./37/2025	NATIONAL INSURANCE COMPANY LIMITED Versus SABITRI KALITA	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/357/2025 in MACApp./37/2025	NATIONAL INSURANCE COMPANY LIMITED Versus SABITRI KALITA	MR T KALITA MR. A KAKATI	
5	MACApp./38/2025	NATIONAL INSURANCE COMPANY LTD. Versus DIPALI DEKA AND ORS	MR T KALITA	
	WITH I.A.(Civil)/368/2025 in MACApp./38/2025	NATIONAL INSURANCE COMPANY LTD. Versus DIPALI DEKA AND ORS	MR T KALITA	

ORDERS

6	CRP(IO)/111/2015	SAILESWAR SARMA and 7 ORS. Versus ON THE DEATH OF DHARMESWAR SARMA HIS LEGAL HEIRS and ORS.	MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA	MR.N DHAR MR.T ROY(R-1) MR.S K GHOSH(R-1) MD. R ALI MS.R DEKA(R-2(b),2(c),2(d), 3 & 4) MR. A M KHAN MR.P K DEBROY(R-1)
	WITH I.A.(Civil)/2400/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA MR. N DHAR
	WITH I.A.(Civil)/2401/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MD. S ALOM	MR. S DASGUPTA
	WITH I.A.(Civil)/2402/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA
7	CRP/334/2016	SMT. KAUSHALYA RAY and 3 ORS Versus SHIV CHARAN BARUAH and 9 ORS	MR. A DAS MR. S BARUAH MR. D BARUAH	
	WITH CRP/333/2016	SMT. KAUSHALYA RAY and 3 ORS Versus SHIV CHARAN BARUAH and 7 ORS	MR.S BARUAH MR.D BARUAH	
9	CRP/90/2019 WITH LCR	KAUSHIK CH. PAUL Versus SWAPNA PAUL AND ANR.	MR. R J BORDOLOI RUBI GOGOI MR. R ALI	MR. S C KEYAL MS S DAS
10	CRP(IO)/222/2019	SHAHEN SHAH Versus JAHANARA BEGUM AND 23 ORS.	MS M HAZARIKA MS. S KHOUND	MR. N J GOGOI (R-7,14 TO 17) MR K BROOK
11	MACApp./98/2023 B/O	NEW INDIA ASSURANCE CO. LTD. Versus SANJAY KUMAR SAH AND 2 ORS.	MRS L SHARMA MR. K K BHATTA MR A SHARMA	MR. A K GUPTA (R-1) MR. R S MISHRA (R-1)
12	CRP(IO)/41/2024 WITH LCR	M/S ANNA PURNA MARBLE AND ANR Versus M/S SREENIWAS BASUDEO AND 2 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	MR. N ALAM MR K JAIN MS. B JAIN
13	CRP/132/2024 CAVT. NO.09782/024,	MINU DUTTA Versus THE UNION OF INDIA AND 12 ORS	MR. J I BORBHUIYA MR. S J SARMAH	MR H K BAISHYA SC, NHAI DY.S.G.I. SC, NHIDC FOR CAVEATOR
14	CRP(IO)/318/2024	KHAGEN DAS Versus HIRAN CHANDRA DEKA	MR. P P DAS MR B DEKA	MR D CHOUDHURY MR S DIFUSA
15	CRP(IO)/326/2024	SIBCHARAN BARMAN Versus PUNYA BARMAN AND 2 ORS.	MR. A R SIKDAR MR. S I TALUKDAR	MR D CHOUDHURY(R-1,3) MR S DIFUSA (R-1,3)
16	CRP(IO)/339/2024 WITH LCR	HARI DEVI KALITA Versus PADMINI KUMARI	MR. K K BHUYAN MR R K MOUR MR. R GUPTA	MR. K M HASSAN
17	CRP(IO)/398/2024	NASIR UDDIN AHMED Versus URMILA DEVI PODDAR AND 3 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM
18	I.A.(Civil)/1422/2024 in MACApp./31/2023	BINA DAS AND ANR. Versus M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A BHATTACHARYYA	MR. A ACHARYA MR B ACHARYYA
19	WITH MACApp./31/2023 (Filing Number)	BINA DAS AND ANR. Versus M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. B	MR. A BHATTACHARYYA	

	WITH I.A.(Civil)/394/2023	BINA DAS AND ANR. Versus M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A BHATTACHARYYA	MRS B ACHARYA (r-1) MR. A ACHARYA (r-1)
	WITH I.A.(Civil)/1423/2024	BINA DAS AND ANR. Versus M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. E	MR. A BHATTACHARYYA	MR. A ACHARYA MR B ACHARYYA
	WITH I.A.(Civil)/1424/2024	BINA DAS AND ANR. Versus M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A BHATTACHARYYA	MR. A ACHARYA MR B ACHARYYA
20	I.A.(Civil)/3736/2024 WITH LCR in MACApp./434/2019	GIRO BALA RAJBONGSHI AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD A	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. R C PAUL MR A DAS
	WITH MACApp./434/2019	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SMTI. GIRO BALA RAJBONGSHI AND 5 ORS.	MD. A AHMED MR. R C PAUL MS M BHARATI	MR J MOLLAH (R1,R2,R3) MRS. A BHANU (R1,R2,R3) MS. S P DAS (R1,R2,R3)
	WITH CO/499/2024 (Filing Number) in MACApp./434/2019	GIRO BALA RAJBONGSHI AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD A	MR J MOLLAH	
21	I.A.(Civil)/3783/2024 WITH LCR in MACApp./339/2019	MS. NISPILA O. SANGMA AND ORS. Versus ORIENTAL INSURANCE COMPANY LTD.,	MR. A MANNAF	MS. R D MOZUMDAR
	WITH MACApp./339/2019	ORIENTAL INSURANCE COMPANY LTD., Versus MS. NISPILA O. SANGMA AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A MANNAF (R-1 TO 4) MR. B CHOWDHURY MR. S R ISLAM MS B KUMARI MD A S ALI (R-1 TO 4) MR. B C THAKURIA (R-1 TO 4)
HEARING				
22	MACApp./180/2019 WITH LCR, B/O	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
23	WITH MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
	WITH I.A.(Civil)/59/2019 in MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR B SARMAH	11-02-2025	To	14-02-2025
15)	MR. R SARMAH	07-02-2025	To	20-02-2025
16)	MR K AGARWAL	10-02-2025	To	04-03-2025
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19)	MR. N ALAM	10-02-2025	To	14-02-2025
20)	MR. R C PAUL	10-02-2025	To	15-02-2025
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23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
24)	MR I HASSAN	11-02-2025	To	14-02-2025
25)	MS. B BHUYAN	14-02-2025	To	19-02-2025
26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/9441/2019	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
	WITH			
2	WP(C)/3182/2022	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
	WITH			
3	WP(C)/6345/2023	BUBUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
	WITH			
4	WP(C)/2793/2020	PRASANTA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, EDU SC, FINANCE
	WITH			
5	WP(C)/1801/2022	BINANDA CHANGMAI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S RANA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
6	WP(C)/6870/2021	DHARMA PRABHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, TREASURY
	WITH			
7	WP(C)/938/2022	RAJU BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, PWD SC, FINANCE
	WITH			
8	WP(C)/1306/2022	SARWAN KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK	ASSTT.S.G.I.
	WITH			
9	WP(C)/3100/2022	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
	WITH			
10	WP(C)/7365/2023	MINA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU

11	WITH WP(C)/1996/2024	MALABIKA BORUAH AND 5 ORS. Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
12	WP(C)/3987/2022	JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG MRS A SAIKIA (r-5) MS. U SAUD (r-5) SC, P H E
13	WP(C)/4894/2022	RANJIT KUMAR BORA AND 86 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	SC, ELEM. EDU
14	WP(C)/6723/2022	JITU CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR. B D GOSWAMI MR. J C GOGOI MR. S ALI MR B ISLAM	MR. B CHAKRAVARTY ASSTT.S.G.I.
15	WP(C)/7238/2022	AIMONI KAKATI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, FINANCE
16	WP(C)/7322/2022	PREMNATH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. MR. B CHOUDHURY SC, BTC (R-5)
17	WP(C)/587/2023	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, PWD ROAD GA, ASSAM SC, AG SC, N C HILLS SC, FINANCE
18	WP(C)/693/2023	DIPAK KR DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. P K GOSWAMI MR A BARMAN	SC, AG SC, HEALTH
19	WP(C)/2656/2023	RAHUL PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS U SHARMA	SC, HIGHER EDU MR. D NATH
	WITH I.A.(Civil)/649/2024 in WP(C)/2656/2023	ANITA THAKURIA Versus RAHUL PATHAK AND 6 ORS	DR R C BORPATRA GOHAIN MR D C NATH MR. M MONDAL	MR. R B GOHAIN SC, SEC. EDU.
20	WITH WP(C)/2659/2023	HIRAKJYOTI DEV Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR N AHMED MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, HIGHER EDU MR D C NATH (R-4) MR. M MONDAL (R-4)
	WITH I.A.(Civil)/3398/2023 in WP(C)/2659/2023	DIPAK TALUKDAR, Versus HIRAKJYOTI DEV AND 5 ORS.	MR D C NATH MR. M MONDAL (R-4)	SC, HIGHER EDU DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN
21	WP(C)/2827/2023	DWIJU GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	MR. S S BAROOAH (R-4,5,6,7,8,9,10) SC, SEC. EDU.
22	WP(C)/3899/2023	SANATAN TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR F HAQUE	SC, N C T E SC, SEC. EDU. SC, U G C
23	WP(C)/4585/2023	KISHOK TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	SC, PWD SC, FINANCE
24	WP(C)/5175/2023 FIXED	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
25	WP(C)/5288/2023	VIJAY KUMAR L Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE

26	WP(C)/5680/2023	DHIREN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR T CHHETRI	SC, BTC SC, P H E
	WITH			
27	WP(C)/6152/2023	GAJENDRA BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, BTC SC, P H E
28	WP(C)/7545/2023	SMT. RITASRI BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP GA, ASSAM
	WITH			
29	WP(C)/2300/2024	AJOY BAISHYA Versus THE STATE OF ASSAM AND 6 ORS.	MR B SINHA MR. H ISLAM	SC, CO OP
30	WP(C)/7591/2023	ANUP KATAKI Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MR H K NATH MR. J PAULO	GA, ASSAM
31	WP(C)/370/2024	REZZAK ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	SC, P AND R.D. MR. S U AHMED (r-8) MR A HAWARI (r-8) SC, P H E
32	WP(C)/1002/2024	BHANU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOU DHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
33	WP(C)/1500/2024	PRATUL KR DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING MS. A TALUKDAR, GA, assam
34	WP(C)/2101/2024 FIXED	KHIRA HAZARIKA AND 15 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM
35	WP(C)/2999/2024	ASHU BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH A	SC, HIGHER EDU GA, ASSAM MR. P HAZARIKA (R-7) P. BORAH(R-7) MR. H S BORAH(R-7) MR. R A CHOUDHURY(R-8) MR. R A MAZUMDER(R-8) SC, WPT AND BC
36	WP(C)/3184/2024	ASHOK KUMAR SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	SC, BTC SC. AGRICULTURE
37	WP(C)/108/2025 FIXED	RUMI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR S C DAS P BURAGOHAIN MR. C. SHIL	GA, ASSAM
ORDERS				
38	Cont.Cas(C)/422/2022	LAKHESWAR KAKATI AND 17 ORS. Versus SHAHNAWAZ CHOUDHURY	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
39	Cont.Cas(C)/488/2023	BIDYUT JYOTI BORA Versus DR. BIJOYA CHOUDHURY AND ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. D SAIKIA (R-2) MR S M T CHISTIE(R-2) MR S M T CHISTIE(R-2) MR. N J KHATANIAR(R-2) MR. B GOGOI (R-6) MR P NAYAK (R-6) MR A CHALIHA (R-6)
	WITH			
40	Cont.Cas(C)/348/2023	ADITYA BHUYAN AND 12 ORS Versus DR. BIJOYA CHOUDHURY AND ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR S M T CHISTIE (R-2) MR P NAYAK (R-3) MS K DAS (R-2)

41	WP(C)/2434/2023	DEBANGSHU KR. BHOWMICK Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, HIGHER EDU SC, FINANCE
42	Cont.Cas(C)/380/2024	RAJANI CHOUDHURY AND 2 ORS Versus SYEDAIN ABBASI AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MS. R DEKA(R-7) MR R M DAS(R-7) MR. C SHARMA (R-7) D JAIN(R-7)
43	WP(C)/2411/2024	REHAN BASFORE AND ANR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, HEALTH AND FAMILY WELFARE DEPTT AND 7 ORS	MD A ALI	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
44	Cont.Cas(C)/47/2025 FIXED	SAMSUL ISLAM Versus SRI ASHWANI KUMAR AND 3 ORS	K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	
45	WP(C)/61/2025	KAMALJIT SINGH AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. A AHMED MS. D GOSWAMI MS. S DAS	DY.S.G.I.
46	WP(C)/99/2025	HEMKANTA LALUNG Versus THE UNION OF INDIA AND 5 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA	MR. N DEKA (R-2,3) MR. M GOGOI (R-2,3) MR. S BANIKYA (R-2,3) DY.S.G.I.
47	I.A.(Civil)/306/2025 in WP(C)/3335/2016	FANINDER KUMAR RAI Versus THE UNION OF INDIA and 5 ORS	MR.A K SINGH MR.V N UPADHYAY	C.G.C. MR.B DEKA DY.S.G.I.
	WITH WP(C)/3335/2016	FANINDER KUMAR RAI Versus THE UNION OF INDIA and 5 ORS	MR.A K SINGH MR.V N UPADHYAY MR.H L MAURYA	C.G.C. MR.B DEKA ASSTT.S.G.I.
HEARING				
48	WP(C)/3063/2017 FIXED	MANGRA ORANG Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.P BISWAS	SC, P AND R.D. GA, ASSAM
49	WP(C)/502/2021 B/O	AJIT RANJAN ACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR K BHUYAN MR S N ADHYAPAK MS B DAS MR N ISLAM R K TALUKDAR	GA, ASSAM MR. P J SAIKIA (r-8) MR M GARODIA (R-11) MR. R DUBEY (R-12) MR H BEZBARUA (R-9) MS R DAS (R-11) MS. A B KAYASTHA (R-12) MR. A N I HUSSAIN (R-12) MS. P K DEVI (R-9) MR. S BISWAS MR C GOGOI MS D DEVI

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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18)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
19)	MR. N ALAM	10-02-2025	To	14-02-2025
20)	MR. R C PAUL	10-02-2025	To	15-02-2025
21)	MR. D K JAIN	12-02-2025	To	20-02-2025
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23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
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25)	MS. B BHUYAN	14-02-2025	To	19-02-2025
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28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./358/2025	SAHAB ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. S RAHMAN MR A IKBAL J S AHMED	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
3	Bail Appln./1884/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
4	Bail Appln./2748/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HASIM KHAN @ MD ABDUL HASIB KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
5	Bail Appln./2916/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD IRFAN KHAN Versus THE UNION OF INDIA	MR. B BARMAN MS H B BARMAN MS D DUTTA	SC, NCB
6	Bail Appln./3787/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	WAHENGBAM ROBITA DEVI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
7	Bail Appln./3859/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDULLA ALI SK Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN MS L MISHRA	MR. A F N U MOLLAH(R-2) MR A ALIM SK(R-2) K ZAMAN (R-2) PP, ASSAM
8	Bail Appln./3897/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ASHIQR RAHMAN Versus THE STATE OF ASSAM	MR. A JAHID MR A IKBAL	PP, ASSAM
9	Bail Appln./3962/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT KARMAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
10	Bail Appln./98/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABBAS ALI @ BIHARI Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM

11	Bail Appln./106/2025 FIXED	FERDAUS RAHMAN Versus THE STATE OF ASSAM	MR. Z HAMMAD	PP, ASSAM
12	Bail Appln./164/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAMAL UDDIN ANSARI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY MR A K AZAD H YEASMIN	PP, ASSAM
13	Bail Appln./270/2025 FIXED	SOFIQU L ISLAM AND ANR Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
14	Bail Appln./279/2025 FIXED	DIPANJAN NATH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM

BAIL HEARING

15	AB/157/2025 FIXED	MONOWAR ALI @ HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MS F BEGUM MR S PAUL	PP, ASSAM
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ORDERS

16	I.A.(CrI.)/1220/2024 BA 2970/2024(D/O), WITH OFFICE NOTE, FIXED in Bail Appln./2970/2024	CENTRAL BUREAU OF INVESTIGATION Versus MONALISHA DAS	BISWAJIT BARMAN	MR. M SAIKIA MR. P SAIKIA (LEGAL AID COUNSEL)
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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR B SARMAH	11-02-2025	To	14-02-2025
15)	MR. R SARMAH	07-02-2025	To	20-02-2025
16)	MR K AGARWAL	10-02-2025	To	04-03-2025
17)	MR. K AGARWAL	10-02-2025	To	04-03-2025
18)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
19)	MR. N ALAM	10-02-2025	To	14-02-2025
20)	MR. R C PAUL	10-02-2025	To	15-02-2025
21)	MR. D K JAIN	12-02-2025	To	20-02-2025
22)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
24)	MR I HASSAN	11-02-2025	To	14-02-2025
25)	MS. B BHUYAN	14-02-2025	To	19-02-2025
26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025

32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./3941/2023	CHECHHAM HEFAJUDDIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
MOTION				
2	W.P.(Cri.)/3/2025	RABIA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN MR T T MONI	GA, ASSAM
3	Crl.Rev.P./37/2025 FIXED	SUBHASISH SINHA Versus SUBRATA BHATTACHARJEE AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER S K SARFARAJ KARIM	
4	Crl.Rev.P./43/2025	SANJIB KUMAR DEKA Versus STATE OF ASSAM AND ANR	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	PP, ASSAM
5	Crl.Pet./151/2025	BULBULI GOSH Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MS. S DEB MR SOHAING	PP, ASSAM
6	Crl.Pet./152/2025	MD SALIM Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
7	Crl.Pet./153/2025	MANIK DEBNATH @ MANIK CHANDRA DEBNATH Versus THE STATE OF ASSAM AND 4 ORS.	MD B ISLAM MR. S. SUR MR. S S AHMED	PP, ASSAM
8	Crl.Pet./154/2025	HEMANGA JYOTI BANIKYA @ RITU BANIKYA Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
9	Crl.Pet./155/2025	BAPPA GHOSH Versus THE STATE OF ASSAM	MR. A R SHOME MR B PUSHILAL	PP, ASSAM
10	Crl.Pet./156/2025	SIRAJ UDDIN AND ORS Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
11	Crl.Pet./157/2025	ALTAF HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM

12	Crl.Pet./158/2025	MIZANUR RAHMAN HAZARIKA @ ALHAJ MIZANUR RAHMAN HAZARIKA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R ISLAM S BEGUM T TALUKDAR	PP, ASSAM
13	Crl.Pet./159/2025	KAMAIAH ENGINEERING SERVICES PRIVATE LIMITED AND ANR. Versus GHANA KANTA GOHAIN	MR. I CHOUDHURY R L CHUTIA	
14	Crl.Pet./161/2025	KAMAIAH ENGINEERING SERVICES PRIVATE LIMITED AND ANR. Versus GHANA KANTA GOHAIN	MR. I CHOUDHURY R L CHUTIA	
15	AB/312/2025 B/O	HIRANYA PATHAK Versus THE STATE OF ASSAM	MR Z KAMAR	PP, ASSAM
ADMISSION				
16	CRP(IO)/153/2024 PART-HEARD	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
WITH				
17	CRP(IO)/140/2024	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
18	Crl.Pet./583/2022 WITH LCR 1 FILE, B/O	MOMINA KHAN Versus MD. SUHEL @ MD. SUHIL KHAN	MR. A GANGULY MR T CHHETRI	MR. N H MAZARBHUIYAN MS. L WAJEEDA MD. I HUSSAIN (r-1) MR. M H SAIKIA MR R I BHUYAN
19	Crl.Pet./1219/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	ANU PEGU AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G JALAN	MR. K MOHAMMED (R-2) PP, ASSAM
20	Crl.Pet./1339/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	LABANYA KONWAR Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	MR. B GOGOI (r-2) MR A CHALIHA (R-2) MR M BHUYAN (r-2) PP, ASSAM MR. H S BARUAH (r-2)
21	Crl.Rev.P./216/2024 WITH LCR 4 FILES, FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	MR. G K GUPTA (R-2) PP, ASSAM
22	Crl.Rev.P./275/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	RASHIDUL ISLAM Versus SANIARA BEGUM	MR. R ISLAM MR S ISLAM	MR. R ALI MR H A AHMED
23	Crl.Pet./532/2024 WITH LCR(SCANNED COPY), FIXED	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MS. R CHOUDHURY MR A BASUMATARY MS. B. HAZARIKA	PP, ASSAM
24	I.A.(Crl.)/851/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED in Crl.Pet./919/2024 WITH Crl.Pet./919/2024	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	PP, ASSAM
		PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR(R-1) MS. S. DEY(R-1) PP, ASSAM
25	Crl.Pet./1245/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	JANNATUL FERDUSY LASKAR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
26	Crl.Pet./1366/2024 FIXED	DEBOTTAM ROY Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	MR. D GOGOI, SC, EXCISE DEPTT. PP, ASSAM

27	Crl.Rev.P./10/2025 FIXED	JAHAR ALI Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
	WITH			
28	Crl.Rev.P./21/2025	OSMAN GONI Versus THE STATE OF ASSAM	MRS R BEGUM MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM
29	Crl.Pet./37/2025 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
30	Crl.A./47/2025	SHRI TRAILOKYA CHALIHA Versus THE STATE OF ASSAM	MR. B BARUAH MRS. S D DEKA MR U RONGPI	PP, ASSAM
31	Crl.A./49/2025	NATWARLAL ARARWALLA Versus NAVRATAN AGARWALLA @ PALTU AND ORS	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
32	Crl.A./50/2025	RUMPI BISWAS Versus BIPLOJIT ROY	MR. S D PURKAYASTHA MS S.S.BORA	
33	Crl.Pet./52/2025 FIXED	HARSING KRO Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
		BAIL HEARING (BA)		
34	Bail Appln./3266/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GOLAP KHAN Versus THE STATE OF ASSAM	MR N AHMED MD A RAHMAN MS. A KHATUN MR. M M ZAMAN M RAHMAN	PP, ASSAM
35	Bail Appln./81/2025 FIXED	JAYANTA HALOI AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
		BAIL HEARING		
36	AB/3273/2024 WITH OFFICE NOTE, FIXED	AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
37	AB/3393/2024 FIXED	JAHIRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. C CHAKRAVARTY MR H M R HOQUE	PP, ASSAM
38	AB/88/2025 B/O	HOSEN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
39	AB/107/2025 FIXED	GOLAP CHANDRA DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	MS. D L DEKA(R-2) MR. D UPAMANYA (R-2) MS. I DAS(R-2) PP, ASSAM
40	AB/139/2025 FIXED	BASHID RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	SPECIAL PP ASSAM
		ORDERS		
41	I.A.(Crl.)/166/2024 WITH LCR 5 FILES, B/O in Crl.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU Versus THE STATE OF ASSAM.	MR SARFRAZ NAWAZ	PP, ASSAM

	WITH Crl.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
42	Crl.A./416/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED	SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR	PP, ASSAM
	WITH I.A.(Crl.)/1210/2024 in Crl.A./416/2024	SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR	PP, ASSAM
43	Crl.Pet./644/2024 FIXED	GANESH DAS Versus THE STATE OF ASSAM AND ANR	MRS S R DAS MR. S K JAIN MR P K KALITA	PP, ASSAM
44	I.A.(Crl.)/726/2024 B/O in Crl.Rev.P./6821/2024	DIRECTOR OF ENFORCEMENT Versus SMT. RUMA DAS	MRS. A GAYAN	MR. M HASAN MR. M R SODIAL H. BHARALI
	WITH Crl.Rev.P./6821/2024 (Filing Number)	Directorate Of Enforcement Versus Ruma Das	ANURADHA GAYAN	
45	I.A.(Crl.)/1033/2024 FIXED in Crl.Pet./837/2024	BINOD KUMAR SURANA Versus THE STATE OF ASSAM AND ANR	MR H BETALA MR H BETALA	PP, ASSAM
	WITH Crl.Pet./837/2024	BINOD KUMAR SURANA Versus THE STATE OF ASSAM AND ANR	MR. P K GARODIA MR H BETALA	MR. O P BHATI (R-2) MR. T C DAS (R-2) MR. P SARMA (R-2) S. K. GUPTA (R-2) PP, ASSAM
46	Crl.Pet./1122/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	HIMANI BURAGOHAIN AND ANR Versus GAYATRI MECH BURAGOHAIN	MS B BORO MS. M DAS MR. N SARMAH MS. J KONWAR	
47	Crl.Pet./1196/2024 FIXED	NEKIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
48	Crl.L.P./4/2025 in Crl.A./561/2025	ABDUL HALIM Versus MALOBIKA BORAH	MR. A M KHAN MR T T MONI MD. S ALI	
	WITH Crl.A./561/2025 (Filing Number)	ABDUL HALIM Versus MALOBIKA BORAH	MR T T MONI	

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025

12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR B SARMAH	11-02-2025	To	14-02-2025
15)	MR. R SARMAH	07-02-2025	To	20-02-2025
16)	MR K AGARWAL	10-02-2025	To	04-03-2025
17)	MR. K AGARWAL	10-02-2025	To	04-03-2025
18)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
19)	MR. N ALAM	10-02-2025	To	14-02-2025
20)	MR. R C PAUL	10-02-2025	To	15-02-2025
21)	MR. D K JAIN	12-02-2025	To	20-02-2025
22)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
24)	MR I HASSAN	11-02-2025	To	14-02-2025
25)	MS. B BHUYAN	14-02-2025	To	19-02-2025
26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 WP(C)/90/2014 BY SLIP	ABDUL JALIL Versus THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MR.A MOBARAQUE	GA, ASSAM MR. P N GOSWAMI SC, P H E
<u>ADMISSION</u>			
2 WP(C)/4657/2018 FIXED, BY SLIP	M/S. BAJRANG BALI ROLLER FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA MR. N J GOGOI (R-2) SC, A S A M B
3 WP(C)/5666/2018 FIXED	SUDARSHANA CHAKRABORTY Versus CENTRAL BANK OF INDIA AND 3 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. S G BHATTACHARJEE MR. R SARKAR	MR. M K MISRA (R1-R3) Mukesh Sharma MS E BHARALI MS F RAHMAN ASSTT.S.G.I. SC, CENTRAL BANK OF INDIA
4 WP(C)/5314/2020 FIXED	BAKSA SHEIKH Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, REVENUE
5 WP(C)/2476/2021 B/O	THE ORIENTAL INSURANCE CO LTD Versus OFFICE OF THE EXECUTIVE COUNCIL OF INSURERS AND 3 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	MR. D K JAIN (R-3,4) MR K JAIN (R-3,4)
6 WP(C)/3282/2021 FIXED	JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL MR. P P DUTTA MR. R ALI MS. G P SHAHI MS P SARMA
7 WP(C)/738/2022 FIXED	M/S VISION METALIK COMPANY Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
8 WP(C)/4507/2022 FIXED	M/S BOHAGI STORE Versus THE STATE OF ASSAM AND 3 ORS	MR. U K DEKA MR P H KONWAR	SC, P AND R.D. GA, ASSAM

9	WP(C)/92/2023 FIXED	THE STATE OF ASSAM AND ANR. Versus DILIP KUMAR THAPA AND 6 ORS.	MR. R BORPUJARI	MR. R P KAKOTI SR. ADV. (r-7) C.G.C. MR. S D PURKAYASTHA (R1-R3) MRS. A GAYAN MR. A DEKA (R4, R5) MR A B DEY (r-7) MR. S SUTRADHAR (r-7) DY.S.G.I. SC, IIT
10	WP(C)/3386/2023 B/O	MISS MOON RAI Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
11	WP(C)/3978/2023 FIXED	PRAFULLA CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
12	WP(C)/4275/2023 B/O	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
13	WP(C)/6459/2023 WITH WP(C)/8461/2022 (D/O), FIXED	MADARKHAT TEA COMPANY PVT LTD AND ANR Versus THE SECRETARY CUM P F COMMISSIONER, ASSAM TEA PLANTATIONS P.F. AND PENSION FUND SCHEME AND 4 ORS	MR. K N CHOUDHURY MR. M K SARMA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. A K SAHEWALLA (R-5) MS S MOCHAHARI (R-6, R- 7, R-8) MR. S DUTTA (R-6, R- 7, R- 8) MS K BORAH (R-6, R- 7, R- 8) MR. W SHARMA (R-5) MR D GOSWAMI (R-5) MR S DUTTA (R-6, R- 7, R- 8) SC, PF SC, PNB
14	WITH WP(C)/672/2023	SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	SC, PF
15	WITH WP(C)/1487/2023	DINDAYAL VERMA Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, PF
16	WITH WP(C)/1527/2023	SURYA TEA INDUSTRIES Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, PF
17	WP(C)/6497/2023 B/O	THE GLOBAL MODERN ACADEMY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	MR H R A CHOUDHURY (R- 9) MR F U BARBHUIYA(R-9) MS S DAS(R-9) SC, BTC
18	WP(C)/6651/2023 FIXED	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
	WITH I.A.(Civil)/3886/2023 in WP(C)/6651/2023	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM

19	WP(C)/6655/2023 B/O	DIMBA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM MR. I H LASKAR (R-5) MR. P K DEKA (R-5) MR. P DAIMARY (R-5) MR. R. KARIM (R-5) SC, REVENUE
20	WP(C)/1263/2024 B/O	MD ISMAIL HUSSAIN AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM SC, REVENUE
21	WP(C)/3970/2024 FIXED	MINU DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	G BAISHYA MRS A SAIKIA MS. U SAUD	GA, ASSAM SC, REVENUE
22	WP(C)/4168/2024 FIXED	ASSI DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MS D D ROY MS M GAZLOO	GA, ASSAM
23	WP(C)/4416/2024 FIXED	SANTA CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM MR. A TALUKDAR (R-5) MR D GOSWAMI(R-5) MR S AFRIDI(R-5) SC, REVENUE
24	WP(C)/4575/2024 FIXED	SABIR KUMAR MALLIK AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, BTC
25	WP(C)/4997/2024 B/O	AGRADOOT PUBLISHERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE
26	WP(C)/5117/2024 FIXED	SANJAY CHAUHAN AND 242 ORS. Versus THE STATE OF ASSAM AND 5 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM SC, K A A C SC, REVENUE
27	WP(C)/5446/2024 FIXED	DR. MADHURJYA BHATTACHARYYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGHA MS S PATOWARY	GA, ASSAM SC, REVENUE
28	WP(C)/6885/2024 FIXED	JINNA HUSSIAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA MR. K K BORDOLOI	GA, ASSAM MR H GUPTA (R-4) MR Y. BARBHUIYA(R-4) SC, REVENUE
ORDERS				
29	WP(C)/5583/2020 FIXED	MAMATA MECH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MR B K SINGH MRS P HAZARIKA MS J BEGUM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR SC, GDD
30	Cont.Cas(C)/742/2023 FIXED	ABDUL RAHMAN Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MS. P R MAHANTA (R-1) MR. R BORPUJARI (R-1)
31	WP(C)/7461/2023 B/O	TIKENDRA NATH CHAMUAH AND 2 ORS Versus THE STATE OF ASSAM AND 29 ORS	MR S M ABDULLAH P MS F HUSSAIN MD S HOQUE MR. M DEKA MD R ISLAM MS B KOUSHIK	GA, ASSAM MR. D SARMA MR P DAS MS N BARUAH
	WITH I.A.(Civil)/3195/2024 in WP(C)/7461/2023	VIJAY KUMAR JASRASARIA AND 2 ORS Versus TIKENDRA NATH CHAMUAH AND ORS	MR. D SARMA MR. N K KALITA MR P DAS MR D DEKA MS N BARUAH	GA, ASSAM MR S HOQUE SC, REVENUE AND DISASTER MANAGEMENT DEPT
32	I.A.(Civil)/3957/2024 in WP(C)/5898/2024	KRISHNA KAKATI Versus EPHI ARIFA AZIM AND ORS	MR. T K BHUYAN ARUNABH SARMA ARUNABH SARMA	GA, ASSAM SC, REVENUE

WITH
[WP\(C\)/5898/2024](#)

EPHI ARIFA AZIM AND ANR
Versus
THE STATE OF ASSAM AND 4 ORS

MR. M KHAN
MR A K DAS
MS J AKTAR

GA, ASSAM
SC, REVENUE

33 [WP\(C\)/6830/2024](#)
B/O

JANA SING RONGHANG AND ANR
Versus
THE UNION OF INDIA AND 13 ORS

MR. P BORDOLOI
MS M NIROLA

GA, ASSAM
SC, NHAI
DY.S.G.I.
SC, K A A C

34 [WP\(C\)/258/2025](#)
WITH OFFICE NOTE, B/O

ABDUL LATIF PRODHANI AND 4 ORS
Versus
THE STATE OF ASSAM AND 7 ORS

MS. R CHOUDHURY
MR. RASHIDUL ISLAM
MD. MEMON AHMED

GA, ASSAM
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 14/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR B SARMAH	11-02-2025	To	14-02-2025
15)	MR. R SARMAH	07-02-2025	To	20-02-2025
16)	MR K AGARWAL	10-02-2025	To	04-03-2025
17)	MR. K AGARWAL	10-02-2025	To	04-03-2025
18)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
19)	MR. N ALAM	10-02-2025	To	14-02-2025
20)	MR. R C PAUL	10-02-2025	To	15-02-2025
21)	MR. D K JAIN	12-02-2025	To	20-02-2025
22)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
24)	MR I HASSAN	11-02-2025	To	14-02-2025
25)	MS. B BHUYAN	14-02-2025	To	19-02-2025
26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025